



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ജൂലൈ 10 10th July 2018 1193 മിഥുനം 26 26th Mithunam 1193 1940 ആഷാഢം 19 19th Ashadha 1940	നമ്പർ No.	} 28
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## PART III

### Stores Purchase

#### Agriculture Development and Farmers' Welfare Department

##### E-TENDER NOTICES

(1)

No. CC(2) 70/2018. *18th June 2018.*

e-tenders in two cover system are invited from the competent dealers for the procurement of Laboratory equipments under the scheme Modernisation of Departmental Laboratories 2018-19 to selected Soil Testing Labs of the Agriculture Development and Farmers' Welfare Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>.

Tender id—2018\_AGRI\_210702\_1

Tender Number with PAC—CC(2) 70/2018/e-TEND-1/2018-19/SN— 15,00,000.

Documents sale start date—25-6-2018.

Documents sale end date—18-7-2018.

Gaz. No. 28/2018/DTP (Stores Purchase).

Bid submission start date—25-6-2018.

Last date and time of receipt of e-tender—18-7-2018, 5 p. m.

Date and time of opening of e-tender :

1. Technical Bid—23-7-2018, 11 a. m.
2. Financial Bid—27-7-2018, 11 a. m.

Cost of e-tender (on line submission)—` 2,300 + 18% GST (9% CGST+9% SGST).

Date upto which the rates are to remain firm for acceptance—31-3-2019.

EMD—1% of PAC (minimum ` 1,500) through online payment.

Security Deposit—5% of the total contract amount inclusive of EMD is to be furnished on receipt of supply orders.

Period of supply—Within 30 days of receipt of supply order.

(2)

No. CC(2) 70/2018.

18th June 2018.

e-tenders in single cover system are invited from the competent dealers for the procurement of Laboratory chemicals under the scheme Modernisation of Departmental Laboratories 2018-19 to selected Soil Testing Labs of the Agriculture Development and Farmers' Welfare Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>.

Tender id—2018\_AGRI\_211276\_1

Tender Number with PAC—CC(2) 70/2018/e-TEND-2/2018-19/SN—` 10,00,000.

Documents sale start date—25-6-2018.

Documents sale end date—18-7-2018.

Bid submission start date—25-6-2018.

Last date and time of receipt of e-tender—18-7-2018, 5 p. m.

Date and time of opening of e-tender—23-7-2018, 11 a. m.

Cost of e-tender (on line submission)—` 2,000 + 18% GST+ (9% CGST + 9% SGST).

Date upto which the rates are to remain firm for acceptance—31-3-2019.

EMD—1% of PAC (minimum ` 1,500) through online payment.

Security Deposit—5% of total contract amount inclusive of EMD is to be furnished on receipt of supply orders.

Period of supply—Within 30 days of receipt of supply order.

(3)

No. CC(2) 70/2018.

18th June 2018.

e-tenders in single cover system are invited from the competent dealers for the procurement of Laboratory Chemicals (Filter Paper) under the scheme Modernisation of Departmental Laboratories 2018-19 to selected Soil Testing Labs of the Agriculture Development and Farmers' Welfare Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>.

Tender id—2018\_AGRI\_211503\_1

Tender Number with PAC—CC(2) 70/2018/e-TEND-3/2018-19/SN—` 20,00,000.

Documents sale start date—25-6-2018.

Documents sale end date—18-7-2018.

Bid submission start date—25-6-2018.

Last date and time of receipt of e-tender—18-7-2018, 5 p. m.

Date and time of opening of e-tender—23-7-2018, 11 a. m.

Cost of e-tender (on line submission)—` 3,000 + 18% GST (9% CGST + 9% SGST).

Date upto which the rates are to remain firm for acceptance—31-3-2019.

EMD—1% of PAC (minimum ` 1,500) through online payment.

Security Deposit—5% of total contract amount inclusive of EMD is to be furnished on receipt of supply orders.

Period of supply—Within 30 days of receipt of supply order.

(4)

No. CC(2) 71/2018(1).

22nd June 2018.

e-tenders in single cover system are invited from the competent dealers for the procurement of Inert Materials-Lignite for Production of Biofertilizer under the scheme Modernisation of Departmental Laboratories 2018-19 to selected Soil Testing Labs of the Agriculture Development and Farmers' Welfare Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>.

Tender id—2018\_AGRI\_211658\_1

Tender Number with PAC—CC(2) 71/2018/e-TEND-4/2018-19/SN—` 1,60,000.

Documents sale start date—25-6-2018.

Documents sale end date—18-7-2018.

Bid submission start date—25-6-2018.

Last date and time of receipt of e-tender—18-7-2018, 5 p. m.

Date and time of opening e-tender—25-7-2018, 11 a. m.

Cost of e-tender (on line submission)—` 400 + 18% GST (9% CGST + 9% SGST).

Date upto which the rates are to remain firm for acceptance—31-3-2019.

EMD—1% of PAC (minimum ` 1,500) through online payment.

Security Deposit—5% of the total contract amount inclusive of EMD is to be furnished on receipt of supply orders.

Period of supply—Within 30 days of receipt of supply order.

Central Soil and Plant Health Centre  
Parottukonam,

Thiruvananthapuram-695 015

Phone No. 0471 253078

(Sd.)

Email:chiefsoilchemist@gmail.com Chief Soil Chemist.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എസ്.ബി.സി.എൽ.108/റ്റി.1/2018-19. 2018 മേയ് 22.

കേരള ഗവർണ്ണർക്കുവേണ്ടി കൃഷി ഡെപ്യൂട്ടി ഡയറക്ടർ, സംസ്ഥാന ബയോകൺട്രോൾ ലാബ് മണ്ണുത്തിയിലേക്ക് ആവശ്യമായ താഴെപ്പറയുന്ന സാധനങ്ങൾ/സേവനങ്ങൾ വിതരണം ചെയ്യുന്നതിനാവശ്യമായ സീലുവച്ച ടെണ്ടറുകൾ (ഇനം രേഖപ്പെടുത്തിയ പ്രത്യേകം കവറുകൾക്കുള്ളിൽ) ക്ഷണിച്ചുകൊള്ളുന്നു.

**ഇനം നമ്പർ എ. ജൈവികവളർച്ച മാധ്യമങ്ങൾ**

ക്രമ നമ്പർ	ഇനം	ഏകദേശ അളവ്
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1	ബാജ്റ/കമ്പം (ക്ഷേപ്യയോഗ്യം)	6,000 കി. ഗ്രാം
2	നിലകടല (ക്ഷേപ്യയോഗ്യം)	240 കി. ഗ്രാം

അടങ്കൽ തുക—2,41,200.

നിരതദ്രവ്യം—കാട്ട് ചെയ്യുന്ന തുകയുടെ 1%

ഫോറം വില— 500.

കൂടുതൽ കോപ്പിക്ക്— 250.

**ഇനം നമ്പർ സി. പോളിത്തിൻ കവറുകൾ**

ക്രമ നമ്പർ	ഇനം	ഏകദേശ അളവ്
(1)	(2)	(3)

1	പ്രിന്റ് ചെയ്ത വിർജിൻ പോളിത്തിൻ കവറുകൾ പാൽ വെള്ള പുറം കവറുകൾ (30x20 സെ. മീ. 300 ഗേജ്, ഏകദേശം 105-115 എണ്ണം/കി. ഗ്രാം) (സ്യൂഡോ-മോണാസ് ഫ്ലൂറസൻസ് പാക്ക് ചെയ്യാൻ)	200 കി. ഗ്രാം
2	പ്രിന്റ് ചെയ്ത വിർജിൻ പോളിത്തിൻ കവറുകൾ മഞ്ഞ പുറം കവറുകൾ 30x20 സെ. മീ. 300 ഗേജ് (ഏകദേശം 105-115 എണ്ണം/കി. ഗ്രാം) (ട്രൈക്കോ-ഡർമവിറിയേ പാക്ക് ചെയ്യാൻ)	700 കി.ഗ്രാം

(1)	(2)	(3)
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3	50 മൈക്രോണിൽ കുറയാത്ത പ്ലെയിൻ ഉൾകവറുകൾ 30x20 സെ. മീ. (ഏകദേശം 175-185 എണ്ണം/കി. ഗ്രാം)	500 കി. ഗ്രാം
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4	300 മൈക്രോണിൽ കുറയാത്ത പ്ലെയിൻ ഉൾകവറുകൾ 45x30 സെ. മീ. (ഏകദേശം 45-50 എണ്ണം/കി. ഗ്രാം)	100 കി. ഗ്രാം
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അടങ്കൽ തുക—2,73,500

നിരതദ്രവ്യം—കാട്ട് ചെയ്യുന്ന തുകയുടെ 1%

ഫോറം വില— 550

കൂടുതൽ കോപ്പിക്ക്— 300

**ഇനം നമ്പർ ഡി. പാക്കിങ്ങ് മെറ്റീരിയൽ**

ക്രമ നമ്പർ	ഇനം	ഏകദേശ അളവ്
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1	വിവിധ നിറത്തിലുള്ള പ്രിന്റിംഗുള്ള പേപ്പർ ലേബലുകൾ (സാമ്പിൾ ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്).	175000 എണ്ണം
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2	ട്രൈക്കോകാർഡ് പ്രിന്റിംഗ് (സാമ്പിൾ ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.)	20000 എണ്ണം
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അടങ്കൽ തുക—1,81,250

നിരതദ്രവ്യം—കാട്ട് ചെയ്യുന്ന തുകയുടെ 1%

ഫോറം വില— 400

കൂടുതൽ കോപ്പിക്ക്— 200

**ഇനം നമ്പർ എഫ്. ഇലക്ട്രിക്കൽ & ഇലക്ട്രോണിക് ഐറ്റംസ്**

ക്രമ നമ്പർ	ഇനം	ഏകദേശ അളവ്
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1	സ്റ്റേബിലൈസർ, കോപ്പർ കണ്ടൻസറോടുകൂടിയ സ്റ്റാൻ്റ് ഉൾപ്പെടെ 3* സ്പിറ്റ് ഇൻവർട്ടർ എ. സി. (2 ടി. ആർ.) കോർസീറമൂറിയിൽ സ്ഥാപിക്കുക (എ.സി. 1 വർഷത്തെ വാറന്റി, കമ്പ്രസ്സർ 5 വർഷത്തെ വാറന്റി) പഴയവിന്റോ എ. സി. തിരിച്ചെടുക്കുന്നത് ഉൾപ്പെടെ.	6 എണ്ണം
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2	സ്റ്റേബിലൈസർ, കോപ്പർ കണ്ടൻസറോടുകൂടിയ സ്റ്റാൻ്റ് ഉൾപ്പെടെ 3* സ്പിറ്റ് ഇൻവർട്ടർ എ. സി. (1.5 ടി. ആർ.) കോർസീറമൂറിയിൽ സ്ഥാപിക്കുക (എ.സി. 1 വർഷത്തെ വാറന്റി, കമ്പ്രസ്സർ 5 വർഷത്തെ വാറന്റി) പഴയ വിന്റോ എ. സി. തിരിച്ചെടുക്കുന്നത് ഉൾപ്പെടെ.	4 എണ്ണം
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3	ഇലക്ട്രോണിക്സ് ബാലൻസ് സെൻസിറ്റീവ് 5 കി. ഗ്രാം (സെൻസിറ്റിവിറ്റി 10 ഗ്രാം)	1 എണ്ണം
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അടങ്കൽ തുക— 4,88,000..

നിരതദ്രവ്യം—കാട്ട് ചെയ്യുന്ന തുകയുടെ 1%.

ഫോറം വില— 1,000.

കൂടുതൽ കോപ്പിക്— 500.

**ഇനം നമ്പർ ജി യന്ത്രങ്ങളുടെ വാർഷിക അറ്റകുറ്റപ്പണികൾ**

1. കുറഞ്ഞത് മൂന്ന് പ്രിവന്റീവ് മെയിന്റനൻസ് (മൂന്നു മാസത്തിലൊരിക്കൽ).
2. ഒരു കംപ്ലീറ്റ് സർവീസ് - ഒരു വർഷത്തിനുള്ളിൽ (കോൺട്രാക്ട് തീയതി മുതൽ 12 മാസത്തിനുള്ളിൽ).
3. എമർജൻസി ഘട്ടങ്ങളിൽ, 24 മണിക്കൂറിനുള്ളിൽ, സർവീസിങ്ങ് നടത്തണം-ചാർജ്ജ് നൽകുന്നതല്ല.
4. നാല് തുല്യ തവണകളായി കരാർ തുക നൽകും. ഓരോ മെയിന്റനൻസിനും ശേഷം.

ക്രമ നമ്പർ	ഇനം	അളവ്	റിമാർക്സ്
1	100 ലിറ്റർ കപ്പാസിറ്റി ഫെർമന്ററുകൾ (ബയോറിയാക്ടറുകൾ) നമ്പർ 1,2,4,8,9,10,11	7	മൊണാർക് മെയ്ക്ക്
2	അറ്റകുറ്റപ്പണികൾ 75 കെ. ഡബ്ല്യു ഡീസൽ ജനറേറ്റർ	1	കിർലോസ്കർ
3	സ്പ്ലിറ്റ് എ. സി. (1.5 റി. ആർ. കപ്പാസിറ്റി)	9	9 എൽ. ജി. വീഡിയോകോൺ

അടങ്കൽ തുക— 3,23,000.

നിരതദ്രവ്യം—കാട്ട് ചെയ്യുന്ന തുകയുടെ 1%.

ഫോറം വില— 650.

കൂടുതൽ കോപ്പിക്— 325.

**ഇനം ജി8-എച്ച്.റ്റി. ഇലക്ട്രിക്കൽ ഇൻസ്റ്റലേഷന്റെ ദൈനംദിന പ്രവർത്തനവും അറ്റകുറ്റപ്പണികളും (ലേബർ ചാർജ്ജും മൈനർ സ്പെയർ പാർട്ടുകളും അടക്കം)**

ഇനം നമ്പർ	ഇനം	റിമാർക്സ്
1	എച്ച്. റി. ഇലക്ട്രിക്കൽ ഇൻസ്റ്റലേഷന്റെ ദൈനംദിന പ്രവർത്തനവും അറ്റകുറ്റപ്പണികളും	11 കെ. വി. എ. എച്ച്. റി. കണക്ഷൻ

നിരതദ്രവ്യം—1%.

ഫോറം വില— 750.

കൂടുതൽ കോപ്പിക്— 380.

താഴെപ്പറയുന്ന പ്രധാനപ്പെട്ട ഉപകരണങ്ങളുടെ ദൈനംദിന പ്രവർത്തനങ്ങളും നിശ്ചിത കാലയളവിലെ വൃത്തിയാക്കലുകളും.

1. 250 കെ. വി. എ. ഇൻഡോർ ട്രാൻസ്ഫോർമർ.
2. 1 നമ്പർ 82.5 കെ. വി. എ. ഡി. ജി. സെറ്റ് & 100 കെ. വി. എ. ജനറേറ്റർ.
3. ലൈറ്റ് പാനൽ-ഉം എല്ലാ ഇലക്ട്രിക്കൽ ഇൻസ്റ്റലേഷൻസും (കോമ്പൗണ്ട് ലൈറ്റും പ്ലഗ് പോയിന്റും ഉൾപ്പെടെ) മുതലായവ.
4. പമ്പ് സെറ്റ്, റഫ്രിജറേറ്റർ, എയർ കണ്ടീഷണർ, ഹുമിഡിറ്റി കൺട്രോൾഡ് ഓവൻ മുതലായവ.

**അറ്റകുറ്റപ്പണികളുടെ അളവ്**

1. എല്ലാ ഇലക്ട്രിക്കൽ ഉപകരണങ്ങളും എപ്പോഴും വൃത്തിയിലും തൃപ്തികരമായ പ്രവർത്തന സ്ഥിതിയിലും ആയിരിക്കണം.
2. ദൈനംദിന പ്രവൃത്തികൾ കൃത്യമായും തൃപ്തികരമായും നിർവഹിക്കണം.
3. വൈദ്യുതി സപ്ലൈ മുടക്കം കൂടാതെ ലഭിക്കേണ്ടതും എന്തെങ്കിലും പ്രശ്നങ്ങളുണ്ടായാൽ ഉടൻതന്നെ പരിഹാര നടപടി എടുക്കേണ്ടതുമാണ്.
4. യോഗ്യതയുള്ള സൂപ്പർവൈസറുടെ മേൽനോട്ടത്തിൽ MSB & DSB എല്ലാമാസവും പരിശോധിക്കേണ്ടതാണ്.
5. സബ്സ്റ്റേഷനിലെ അസാധാരണ ശബ്ദങ്ങൾ, ചൂടാകൽ മുതലായവ പരിശോധിക്കേണ്ടതാണ്.
6. ചെറിയ തോതിലുള്ള കുട്ടിച്ചേർക്കലുകളും മാറ്റങ്ങളും അറ്റകുറ്റപ്പണികളുടെ പരിധിയിൽ ഉൾപ്പെടുന്നതാണ്.

**സ്റ്റാഫിന്റെ ആവശ്യകത**

1. ഓഫീസ് ജോലിസമയത്ത് കുറഞ്ഞത് ഒരാളെങ്കിലും സ്ഥലത്ത് ഉണ്ടായിരിക്കണം. (ITI & വയർമാൻ കോപീറൻസി സർട്ടിഫിക്കറ്റും-കേരള സ്റ്റേറ്റ് ഇലക്ട്രിസിറ്റി ലൈസൻസി ബോർഡ് നൽകുന്നത്-HT ഇലക്ട്രിക്കൽ മേഖലയിൽ തൃപ്തികരമായ പ്രവൃത്തി പരിചയവും യോഗ്യതയുമുള്ള ആൾ ആയിരിക്കണം. ആയതിന്റെ രേഖകൾ ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്). ഒരുവർഷത്തിൽ, അവധിദിന പ്രവൃത്തി ദിവസം ഉൾപ്പെടെ 350 ദിവസം കണക്കാക്കുന്നു.
2. എന്തെങ്കിലും ബ്രേക്ക്ഡൗൺ ഉണ്ടായാൽ ആവശ്യമായ ജോലിക്കാരെ സ്വയം ഏർപ്പെടുത്തി പ്രശ്നം പരിഹരിക്കേണ്ടതാണ്.

**യോഗ്യതാ മാനദണ്ഡം**

1. ടെണ്ടർ നൽകുന്നയാൾക്ക് A ക്ലാസ് ലൈസൻസ് ഉണ്ടായിരിക്കണം. (കേരള സ്റ്റേറ്റ് ഇലക്ട്രിസിറ്റി ലൈസൻസി ബോർഡ്/കേരള സ്റ്റേറ്റ് ഇലക്ട്രിക്കൽ ഇൻസ്പെക്ടറേറ്റ് നൽകുന്നത്).
2. കുറഞ്ഞത് ഇതേ അളവിലുള്ള 3 പ്രവൃത്തികൾ (അടങ്കൽ തുകയായ 1.44 ലക്ഷത്തിന്റെ 80% കുറയാത്ത തുകയ്ക്കുള്ളവ) എങ്കിലും ഏറ്റെടുത്ത് വിജയകരമായി പൂർത്തീകരിച്ചിട്ടുണ്ടാവണം.
3. ഇവ തെളിയിക്കുന്നതിനായി വർക്ക് ഓർഡറുകൾ, കംപ്ലീഷൻ സർട്ടിഫിക്കറ്റ് എന്നിവയുടെ കോപ്പികൾ നൽകേണ്ടതാണ്.
4. ടെണ്ടർ നൽകുന്നയാൾക്ക് HT ഇൻസ്റ്റലേഷൻ ദൈനംദിന പ്രവൃത്തികളും മെയിന്റനൻസും ഏറ്റെടുത്ത് നടത്താനാവശ്യമായ ജോലിക്കാരും ഉപകരണങ്ങളും ഉണ്ടായിരിക്കേണ്ടതാണ്.
5. ഒരു കംപ്ലീറ്റ് സർവീസ് - ഒരു വർഷത്തിനുള്ളിൽ (കോൺട്രാക്ട് തീയതി മുതൽ 12 മാസത്തിനുള്ളിൽ).
6. എമർജൻസി ഘട്ടങ്ങളിൽ 24 മണിക്കൂറിനുള്ളിൽ, സർവീസിങ്ങ് നടത്തണം-ചാർജ്ജ് നൽകുന്നതല്ല.

ഇതുമായി ബന്ധപ്പെട്ട എല്ലാ രേഖകളും വില കാട്ടു ചെയ്യുന്ന ടെണ്ടർ ഫോറത്തിനോടൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.



നിബന്ധനകൾ

ദർഘാസുകൾ മുദ്രവച്ച കവറുകൾക്കുള്ളിൽ, കവറിന് പുറത്ത് ഇനം, നമ്പർ, പേരുവിവരം എന്നിവ രേഖപ്പെടുത്തി കൃഷി ഡെപ്യൂട്ടി ഡയറക്ടർ, സംസ്ഥാന ബയോകൺട്രോൾ ലാബ്, മണ്ണുത്തി എന്ന വിലാസത്തിൽ 17-7-2018 ഉച്ചയ്ക്ക് 2 മണിക്കുമുമ്പായി കിട്ടത്തക്ക വിധത്തിൽ അയയ്ക്കേണ്ടതാണ്.

1. ദർഘാസുകൾ 17-7-2018 ഉച്ചയ്ക്ക് ശേഷം 3 മണിക്ക് അവിടെ സന്നിഹിതരാവുന്ന ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ടെണ്ടർ സ്വീകരിക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണവശാൽ അവധി ദിവസമാവുകയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം ഉച്ചതിരിഞ്ഞ് 2 മണിവരെ ടെണ്ടർ സ്വീകരിക്കുന്നതും അനേദിവസം 3 മണിക്ക് ടെണ്ടർ തുറക്കുന്ന തുമായിരിക്കും.
2. നിശ്ചിത സമയ പരിധിക്കുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല.
3. ദർഘാസുകൾ 17-7-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ നൽകുന്നതാണ്. ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡറായിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് വില തിരിച്ചു ലഭിക്കുന്നതല്ല. ദർഘാസ് പ്രമാണങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല.
4. ദർഘാസ് നമ്പർ, തീയതി, ഇനം, നമ്പർ എന്നിവ ദർഘാസിനുള്ള അപേക്ഷയിൽ കാണിക്കേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം കൃഷി ഡെപ്യൂട്ടി ഡയറക്ടർ, സംസ്ഥാന ബയോകൺട്രോൾ ലാബ്, മണ്ണുത്തി എന്നപേരിൽ തൃശ്ശൂരിൽ മാറാവുന്ന ഒരു ശതമാനം നിരതദ്രവ്യം ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.
5. ഓരോ ഇനം സാധനങ്ങൾക്കും എല്ലാ നികുതികളും അടക്കമുള്ള വില ഓരോ യൂണിറ്റിനായി പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. ഈ തുകയ്ക്കു പുറമേ മറ്റ് യാതൊരു നികുതികളോ ചാർജ്ജുകളോ അനുവദിക്കുന്നതല്ല.
6. ഉപയോഗ സാധനങ്ങളുടെ അളവുകൾ പരസ്യം ചെയ്തിരിക്കുന്നത് ഒരു വർഷത്തേക്ക് ആവശ്യമായ ഏകദേശം അളവാണ്. ലാബിലെ ആവശ്യമനുസരിച്ച് സപ്ലൈ ഓർഡർ നൽകുന്ന മുറയ്ക്ക് പറയുന്ന കാലാവധിക്കുള്ളിൽ സപ്ലൈ നൽകേണ്ടതാണ്.
7. ഓരോ ഇനത്തിന്റെയും വാറന്റി കാലാവധി ദർഘാസിൽ കൃത്യമായി രേഖപ്പെടുത്തേണ്ടതാണ്.
8. സാധനങ്ങളുടെ സാമ്പിളുകൾ, ബ്രോഷറുകൾ, ക്ലെയിംസ് വിവരം മുതലായവ നൽകേണ്ടതാണ്.
9. ദർഘാസ് സ്വീകരിക്കുന്ന പക്ഷം സപ്ലൈ ഓർഡർ നൽകുന്ന മുറയ്ക്ക്, പറയുന്ന കാലാവധിക്കുള്ളിൽ കരാർ തുകയുടെ 5 ശതമാനം സെക്യൂരിറ്റി ഡെപ്പോസിറ്റും ` 500 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ കരാർ പത്രവും നൽകേണ്ടതാണ്. അല്ലാത്തപക്ഷം സപ്ലൈ ഓർഡർ റദ്ദാക്കിയതായി കണക്കാക്കുന്നതും തുടർ നടപടികൾ സ്വീകരിക്കുന്നതുമാണ്.
10. ബിഡ്ഡർക്ക് ജി.എസ്.ടി. ബാധകമാണെങ്കിൽ ബാധകമായ ജി.എസ്.ടി. തുക അടയ്ക്കേണ്ടതും ബന്ധപ്പെട്ട വിവരങ്ങൾ ഒറിജിനൽ ഡോക്യുമെന്റ് സിനൊപ്പം ഹാജരാക്കേണ്ടതുമാണ്.

Gaz. No. 28/2018/DTP (Stores Purchase).

മേൽപ്പറഞ്ഞ നിബന്ധനകൾക്കു വിരുദ്ധമായവ രേഖപ്പെടുത്തിയാൽ അത്തരം ദർഘാസ് തള്ളിക്കളയപ്പെടാം. കൂടുതൽ വിവരങ്ങൾ ഈ ഓഫീസിൽ നിന്ന് എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും പ്രവൃത്തി സമയത്ത് അറിയാവുന്നതാണ്. സർക്കാർ ദർഘാസിന് ബാധകമായ എല്ലാ നിയമങ്ങളും ചട്ടങ്ങളും ഈ ദർഘാസിനും ബാധകമായിരിക്കും.

No. SBCL 108/T1/18-19. 22nd May 2018.

The Deputy Director of Agriculture, State Biocontrol Laboratory, Mannuthy, Thrissur on behalf of the Governor of Kerala invites competitive sealed tenders separately for each item by the undersigned for the supply of following items/Services namely organic growth materials, Polythene covers, packing materials, AMC & Electrical items for the production of bio control agents in State Bio control Laboratory, Mannuthy.

**Item No. A Organic Growth Materials**

Sl. No.	Items	Approximate Quantity
1	Broken Bajra (Food grade)	6000 kg.
2	Ground nut (Food grade)	240 kg.

Estimated Cost—` 2,41,200.  
EMD—1% of the quoted amount.  
Cost of tender form—` 500.  
Addl. copy—` 250.

**Item No. C Polythene Covers**

Sl. No.	Items	Approximate Quantity
1	Printed polythene covers from virgin polythene, milky white colour, outer covers of size 30x 20cm of 300 gauge (approx. 105-115 Nos. per kg.) for packing ( <i>Pseudomonas fluorescens</i> )	200 kg.
2	Printed polythene covers from virgin polythene, yellow colour, outer covers of size 30x 20 cm of 300 gauge (approx. 105-115 Nos. per kg.) and for packing ( <i>Trichoderma viride</i> )	700 kg.
3	Plain inner cover of same size 30x 20cm not less than 50 microns for packing (approx:175-185 Nos. per kg.)	500 kg.
4	Polythene cover 45x30 cm of 300 gauge from virgin polythene (approx.45-50 Nos. per kg.)	100 kg.

Estimated Cost—` 2,73,500.  
EMD—1% of each quoted amount.  
Cost of tender form—` 550.  
Addl. copy—` 300.

**Item No. D Packing Materials**

<i>Sl. No.</i>	<i>Items</i>	<i>Approximate Quantity (Nos.)</i>
1	Label for plastic bottles designing & printing	175000
2	Printed tricho cards	20000

Estimated Cost—` 1,81,250.

EMD—1% of each quoted amount.

Cost of tender form—` 400.

Addl. copy—` 200.

**Item No. F Electrical & Electronic Items**

<i>Sl. No.</i>	<i>Items</i>	<i>Approximate Quantity (Nos.)</i>
1	Split inverter AC(2 TR) with suitable stabilizer for Corcyra room with Star rating 3, 2 TR, 2400 BTU copper condenser coil, Refrigerant gas R 410, 3 years Warranty & 7 yrs. AMC. Price quoted should include stand and installation charges and buy back of old window AC	6
2	Split inverter AC (1.5 TR) with suitable stabilizer for Corcyra room with Star rating 3, 2 TR, 2400 BTU copper condenser coil, Refrigerant gas R 410, 3 years Warranty & 7 yrs. AMC. Price quoted should include stand and installation charges and buy back of old window AC	4
3	Electronic balance (sensitive 5 Kg. sensitivity 10 g.) Piece counting facilities, Auto off timer, M+ & MR Facilities, Over load Induction, Red LED display 3hrs. Battery Backup Capacity 5 Kg. Sensitivity 10gm., Steel Pan Size 250x300 mm, Response Time: 3-4 Sec.	1

Estimated Cost—` 4,88,000.

EMD—1% of each quoted amount.

Cost of tender form—` 1,000.

Addl. copy—` 500.

**Item G AMC for Machinerries (Comprehensive-inclusive of labour & spares)**

- (i) Minimum of 3 preventive maintenance services once in three months.
- (ii) One complete servicing during the contract period of 12 months from the date of Execution of agreement.
- (iii) Attend breakdown calls within 24 hrs. no charges for breakdown calls (spares or labour).
- (iv) On completion of service, invoice in triplicate drawn in favour of Deputy Director of Agriculture, State Bio Control Laboratory, Mannuthy, Thrissur-680 651 for effecting payment. Separate bill/invoice should be send for month.

*NB.*—Payment in 4 equal installments, after successful completion of each service.

<i>Sl. No.</i>	<i>Items</i>	<i>Nos.</i>	<i>Remarks</i>
1	100Lt. capacity Fermentors (Bioreactors)(Sl. No.1, 2, 4, 8, 9, 10, 11) with spare parts	7	Monarch make
2	Repair & AMC of 75 KWA diesel generator set	1	Krilosker make
3	Split A/C (1.5TR 9 Nos. & 1TR 2 Nos.)	11	9 Nos. LG make 2 Nos. Videocon

Estimated Cost—` 3,23,000.

EMD—1% of each quoted amount.

Cost of tender form—` 650.

Addl. copy—` 325.

**Item No. G8 AMC for day to day operations and maintenance of high tension electrical installations requirements**

(Comprehensive-inclusive of labour & minor spares)

- (i) One complete servicing during the contract period of 12 months from the date of Execution of agreement.
- (ii)Attend breakdown calls within 24 hrs. no charges for breakdown calls (spares or labour).

*NB.*—Payment in 4 equal installments, after successful completion of each service.

<i>Sl. No.</i>	<i>Item</i>	<i>No.</i>	<i>Remarks</i>
1	Day to day operations and maintenance of high tension electrical installation (Comprehensive-inclusive of labour & minor spares)	1	11KVA HT connection

EMD—1% of each quoted item.

Cost of tender form—` 750.

Additional copy—` 380.

*Operation & periodical cleaning of the following main installations:*

- a. 1 No. 250 KVA Indoor Transformer
- b. 1 No. 82.5 KVA DG set & 100KVA DG set
- c. Light panel and all electrical installations incl. compound lights, plug points etc.
- d. Pump sets, Refrigerators, Air Conditioners & Humidity controlled Ovens etc.
- e. Fermentors, Autoclaves, Liquid filling Machine, Mixing Machines, Multimill, Vibroshifter etc.

*Scope of Maintenance:*

1. Ensuring that electrical installations are always kept in clean, healthy working condition.
2. Attending day to day routine complaints in prompt and satisfactory manner.
3. Ensuring that no breakdown in power supply happens and to take necessary steps in case of failure.
4. Inspecting MSB & SDB in every month under Qualified Supervisors.
5. Checking any abnormal noise, heating etc. in the Substation.
6. Maintenance includes minor additions and alterations.
7. Periodical inspection, routine maintenance for substation & distribution panel boards, attending & locating the fault and further advice, statutory follow up of Electrical Inspectorate & KSEB.

*Staff requirement:*

1. There should be minimum one staff (holding ITI and Wireman competency certificate issued by Kerala State Electricity Licensing Board with sufficient experience in HT Installations-proof to be enclosed along with tender form) available during office hours, on all working days including holidays, if needed (approx. 350 days in a year).
2. Additional staff needed for attending breakdown shall be arranged by the contractor.

*Eligibility Criteria:*

1. Tenderers should have valid A class license from Kerala State Electrical Inspectorate/Kerala State Electricity Licensing Authority .
2. He should have successfully completed minimum 3 works of similar magnitude with value of work not less than 80% of PAC (` 1.44 lakhs).

3. Copies of work orders and completion certificate should be furnished to support this.

4. Tenderer should have adequate equipments and staff to undertake day to day operations and maintenance of HT installations and connected machinery.

All the connected documents have to be enclosed along with the Tender

1. One full service with proper report is mandate of AMC of HT connection.
2. Rate should be quoted in Indian currency only and should be inclusive of tax . The firms are requested to visit the spot fixed for installation at this Lab for getting first hand view of the existing facilities before submission of their offer.
3. Detailed specification of AMC work along with the interval of service or detailed Technical Literature should also be included.
4. Violation of any rules / special condition/ direction on supply order by the supplier will lead to rejection of his bid.
5. Additional details can be had from the office of the undersigned during the office hours on all working days. All terms and conditions governing the purchase of stores by the Govt. of Kerala will be applicable to this tender also.
6. On completion of service, invoice in triplicate drawn in favour of Deputy Director of Agriculture, State Bio Control Laboratory, Mannuthy, Thrissur-680 651 for effecting payment. Separate bill/ invoice should be send for month.
7. In case of any disputes the decision of the Director of Agriculture, Directorate of Agriculture Development & Farmer Welfare, Thiruvananthapuram shall be final.

**Terms & Conditions**

The tenders should be superscribed as “Supply of organic growth materials, polythene covers, packing materials AMC & Electrical items etc. vide item No....for State Bio Control Laboratory, Mannuthy” and addressed to The Deputy Director of Agriculture, State Bio Control Laboratory, Mannuthy, Thrissur- 680 651 so as to reach at this office on or before 17-7-2018, 2 p.m.

1. Tenders will be opened on 17-7-2018 at 3 p.m. in the presence of tenderers or their authorized representatives who may be present at that time. If the tender date is declared to be a holiday the tenders will be received on the next working day up to 2 p.m. and will be opened at 3 p.m. on the same day.
2. Late tenders will not be accepted.

- 3. Intending tenderers may, on application to the undersigned, obtain tender forms up to 1 p.m. on 17-7-2018 cash payment or M.O. Cost of tender form is not refundable. Tender forms are not transferable.
- 4. The tender Number and Item No. should be quoted on the request for the tender form. Each tender should be accompanied by a Demand Draft drawn in favour of Deputy Director of Agriculture, State Bio Control Laboratory, Mannuthy payable at Thrissur towards the EMD mentioned against each item and a preliminary bond executed on Kerala State Stamp Paper worth ` 200.
- 5. Tender rate should be quoted for a single unit and should be inclusive of all taxes, delivery etc.
- 6. The tender rate quoted should be applicable up to one year from the date of contract.

- 7. If the bidder is eligible for GST for tender application he has to pay the amount and submit the details along with the original document.
- 8. If tender is confirmed, tenderer will have to execute a contract bond on Kerala State Stamp Paper worth ` 500 and deposit a security amount of 5 % of the contract amount, before the supply of articles as specified in the supply order. If any deviation from the above terms and conditions is noticed in your offer, the tender is liable to be rejected. Additional details can be had from the office of the undersigned during the office hours on all working days. All rules and regulations applicable to Government tender will be applicable to this tender also.

State Bio Control Laboratory,  
Mannuthy, Thrissur-680 651.

(Sd.)  
Deputy Director, of  
Agriculture.

**Animal Husbandry Department**

ദർഘാസ് പരസ്യം

(1)

[നമ്പർ VII/2018-19]

നമ്പർ ബി-1482/2018.

2018 ജൂൺ 21.

ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം എന്ന സ്ഥാപനത്തിലേക്ക് ചുവടെ ചേർത്തിട്ടുള്ള പി. പി. ആർ. വാക്സിൻ & എ. എസ്. കെ. ഉൽപാദനത്തിന് വേണ്ടിയുള്ള കെമിക്കൽസ് വാങ്ങുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- Chemicals for ASK Production—11 Items.
- Chemicals and Media for Animal Cell Cultures—9 Items.
- (വിശദമായ സ്പെസിഫിക്കേഷൻ സഹിതം)
- അടങ്കൽ തുക— ` 2,24,985.

ദർഘാസുകൾ അടക്കം ചെയ്തിട്ടുള്ള കവറിനുപുറത്ത് “ദർഘാസ് നമ്പർ VII/2018-19 പി. പി. ആർ. വാക്സിൻ & എ. എസ്. കെ. ഉൽപാദനത്തിന് വേണ്ടിയുള്ള കെമിക്കൽസ് വാങ്ങുന്നതിന്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതും 18-7-2018-ന് പകൽ 12 മണിക്കോ, അതിനു മുമ്പോ, ഡയറക്ടർ, ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം, കേരള, പിൻ-695 562 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതും ആകുന്നു. നിശ്ചിത തീയതിക്കും സമയത്തിനുശേഷവും ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ അനേ ദിവസം (18-7-2018) പകൽ 2.30-ന് ദർഘാസ് നൽകിയിട്ടുള്ളവരുടെയോ, അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 17-7-2018 വൈകുന്നേരം 3 മണി വരെ ഡയറക്ടർ, ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം, കേരള, പിൻ-695 562 എന്ന വിലാസത്തിൽ നിന്നും ദർഘാസ് ഫോറങ്ങൾ താഴെ പറയുന്ന നിരക്കിൽ ലഭിക്കുന്നതാണ്.

- ദർഘാസ് ഫോറത്തിന്റെ വില:
- അസ്സൽ— ` 500 + 18% നികുതി.
- തപാൽ വഴി— ` 600 + 18% നികുതി.
- ഡ്യൂപ്ലിക്കേറ്റ്— ` 300 + 18% നികുതി.

ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില രൊക്കം പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ്, പോസ്റ്റൽ ഓർഡറുകൾ തുടങ്ങിയവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. അടച്ചു കഴിഞ്ഞ ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. കൂടുതൽ വിവരങ്ങൾ ആഫീസ് സമയങ്ങളിൽ നേരിട്ടുമ്പേഷിച്ചാൽ അറിയാവുന്നതാണ്. പ്രത്യേകം കാരണം കാണിക്കാതെ തന്നെ ദർഘാസുകൾ പൂർണ്ണമായോ, ഭാഗികമായോ, നിരസിക്കുന്നതിനോ, സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ് ഡയറക്ടറിൽ നിക്ഷിപ്തമാണ്.



[No. VII/2018-19]

No. B-1482/2018.

21st June 2018.

Sealed competitive tenders are invited for the purchase of below mentioned Chemicals for the use of Institute of Animal Health & Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Kerala, Pin-695 562.

Chemicals for ASK Production—11 Items.

Chemicals and Media for Animal Cell Cultures—9 Items.

(Detailed Specification attached)

Estimated Cost—` 2,24,985.

The tender should be superscribed “Tender No. VII/2017-18—Supply of Chemicals” and should be addressed to the Director, Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Kerala, Pin-695 562. Last date for the receipt of the tender is 18-7-2018 at 12 Noon. Late tenders will not be accepted. The tenders will be opened at 2.30 p. m. on 18-7-2018 in the presence of the tenderers or their authorised representatives who may present at that time of opening of tender.

Intending tenderers may apply to the Director, Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P.O., Thiruvananthapuram, Pin-695 562 for obtaining the prescribed tender form on which the tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 500 and GST @ 18% which is the price fixed for a set of tender form and which is not refundable. The tender forms are not transferable. Sale of the tender forms will be closed at 3 p. m. on 17-7-2018. Those who have wish to get the tender form by post may sent ` 600 and GST @ 18% by M. O. which includes Cost, Taxes, Postal Charges etc. Cheques, Postal Stamps, Demand Drafts etc. will not be accepted towards the cost of tender forms. The form will not sent by V. P. P. Duplicate forms if required will be issued at ` 300 and GST @ 18% extra per copy.

Further details if any can be had from this office on all working days during office hours.

#### Requirement of Chemicals for ASK Production 2018-19

Sl. No.	Name of the Items	Specification	Presentation	Requirement
(1)	(2)	(3)	(4)	(5)
1	Ceftriaxone discs in cartridges of 50 discs each	Made of What man filter paper No. 1 having 8mm diameter and can be impregnated with 10µl of Ceftriaxone solution. Minimum inhibitory concentration (MIC) should be 128µg ceftriaxone sodium salt (Himedia, CMS 1334). in cartridges should eject only single disc in a stroke.	50 discs per cartridge	38
2	Sulpha Trimethoprim discs in cartridges of 50 discs each	Same specification as above MIC should be 128µg each of Sulphadiazine (RM 8926) and Trimethoprim (CMS 216) in cartridges of 50 discs	50 discs per cartridge	38
3	Gentamicin disc in cartridge of 50 discs each	Same specification as in 1; MIC of Gentamicin sulphate (Himedia CMS 461) should be 128µg.	50 discs per cartridge	38
4	Enrofloxacin disc in cartridges of 50 discs each	Same specification as above; MIC of Enrofloxacin (Himedia CMS8318) should be 8µg	50 discs per cartridge	38
5	Ciprofloxacin hydrochloride disc in cartridges of 50 discs each	Same specification as above; MIC of Ciprofloxacin hydrochloride (Himedia CMS1891) should be 8µg	50 discs per cartridge	38
6	Tetracycline hydrochloride disc in cartridges of 50 discs each	Same specification as above; MIC of Tetracycline hydrochloride (Himedia CMS219) should be 128µg.	50 discs per cartridge	38

(1)	(2)	(3)	(4)	(5)
7	Chloramphenicol disc in cartridges of 50 discs each	Same specification as above; MIC of Chloramphenicol (Himedia CMS218) should be 128µg.	50 discs per cartridge	38
8	Streptopenicillin disc in cartridges of 50 discs each	Same specification as above; MIC of Streptomycin sulphate (Himedia CMS220) and Penicillin Benzyl Sodium (Himedia CMS132) each should be 128µg	50 discs per cartridge	38
9	Mueller Hinton Broth	Himedia M391	100 gm bottle	3
10	Skimmed Milk Powder	Himedia M530	500 gm bottle	1
11	Methylene Blue Tablets (for milk testing)	BDH 330733R (for Milk Testing)	50 tabs per bottle	4
12	Bovine Serum	Invitrogen; Cat. No. 16170-060	1000 ml per bottle	2

#### Requirement of Chemicals and Media for Animal Cell Culture 2018-19

##### Section-CCVP Section

<i>Sl. No.</i>	<i>Items</i>	<i>Specification</i>	<i>Make and Catalogue No.</i>	<i>Quantity per pack/ per bottle</i>	<i>Actual Requirement</i>
1	Antibiotic-Antimycotic Solution	With 10,000 units of penicillin, 10mg of Streptomycin and 25 microgram of Amphotericin B per ml. in 0.9% Normal Saline, 100 × solution	Himedia A 002-100ml	100ml	5
2	Dimethyl Sulphoxide DMSO	Cell culture grade	Sigma Life Science-D 5879 FW 78.13-500ml	500ml	1
3	Eagle's Minimum Essential Medium	Auto-mod powdered media without L-Glutamine and Sodium carbonate	Sigma Life Science-M0769-50L	for 50 liters	2
4	EDTA di sodium salt dihydrate	Cell culture grade	Sigma Life Science-E6635-100G	100g	1
5	Fetal Bovine Serum	Cell culture grade	Biowest-S 1810-500 or GIBCO make 10270-106	500ml	5
6	L Glutamine	Cell culture grade	Sigma Life Science G8540-25G	25g	2
7	Sodium chloride	NaCl Cell culture grade	Himedia TC 046-500G	500g	1
8	Sucrose	C <sub>12</sub> H <sub>22</sub> O <sub>11</sub> AR grade	Fisher Scientific- Qualigens Excelar 15925	500g	1
9	Trypsin 1:250	Cell culture grade	Sigma Life Science 85450C-25G or Difco Trypsin BD Ref: 215240	25g	2

Special Conditions

1. All offers should be fresh and ready stock with original specification, make, model etc.
2. The supply should be completed within three weeks from the date of placing supply order.
3. The rates quoted should be f.o.r. Destination, freight prepaid in full inclusive of all taxes and duties prevailing it the ruling rate.
4. The rates should be quoted in Indian Rupees and payment will also be in Indian Rupees.
5. The firm have to execute an agreement in KSP worth of ` 200 and furnished S.D as 5% of the total cost.
6. The tender should be accompanied by EMD of 1% of the total amount quoted and preliminary agreement in KSP worth of ` 200.
7. The Director, Institute of Animal Health & Veterinary Biologicals, Palode is reserved the right to delete any special conditions concerned with this, without assigning any reason.

(2)

[നമ്പർ VIII/2018-19]

നമ്പർ ബി-1403/2018.

2018 ജൂൺ 19.

ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം എന്ന സ്ഥാപനത്തിലേക്ക് ചുവടെ ചേർത്തിട്ടുള്ള പി. പി. ആർ. വാക്സിൻ & എ. എസ്. കെ. ഉൽപാദനത്തിനുവേണ്ടിയുള്ള കെമിക്കൽസ് വാങ്ങുന്നതിലേക്ക് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

1. Glass ware, Instruments, Plastic ware and Lab Consumables—43 Items
2. Plastic ware and other Lab Consumables for PPR Vaccine Production—4 Items

(വിശദമായ സ്പെസിഫിക്കേഷൻ സഹിതം)

അടങ്കൽ തുക— ` 3,10,197.

ദർഘാസുകൾ അടക്കം ചെയ്തിട്ടുള്ള കവറിനുപുറത്ത് “ദർഘാസ് നമ്പർ VIII/2018-19 പി. പി. ആർ. വാക്സിൻ ഉൽപാദനത്തിന് വേണ്ടിയുള്ള ഗ്ലാസ്/പ്ലാസ്റ്റിക് പാത്രങ്ങളും ലാബ് ഉപകരണങ്ങളും വാങ്ങുന്നതിന്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതും 18-7-2018-ന് പകൽ 12 മണിക്കോ അതിനു മുമ്പോ ഡയറക്ടർ, ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം, കേരളം, പിൻ-695 562 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതും ആകുന്നു. നിശ്ചിത തീയതിക്കും സമയത്തിനുശേഷവും ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം (18-7-2018) പകൽ 2.30-ന് ദർഘാസ് നൽകിയിട്ടുള്ളവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 17-7-2018 വൈകുന്നേരം 3 മണി വരെ ഡയറക്ടർ, ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം, കേരളം, പിൻ-695 562 എന്ന വിലാസത്തിൽ നിന്നും ദർഘാസ് ഫോറങ്ങൾ താഴെ പറയുന്ന നിരക്കിൽ ലഭിക്കുന്നതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 700 + 18% നികുതി.

തപാൽ വഴി— ` 800 + 18% നികുതി.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 400 + 18% നികുതി.

ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില രൊക്കം പണമായിട്ടോ, മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ്, പോസ്റ്റൽ ഓർഡറുകൾ തുടങ്ങിയവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. അടച്ചു കഴിഞ്ഞ ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. കൂടുതൽ വിവരങ്ങൾ ആഫീസ് സമയങ്ങളിൽ നേരിട്ടുമ്പോഴെങ്കിലും അറിയാവുന്നതാണ്. പ്രത്യേക കാരണം കാണിക്കാതെ തന്നെ ദർഘാസുകൾ പൂർണ്ണമായോ, ഭാഗികമായോ, നിരസിക്കുന്നതിനോ, സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ് ഡയറക്ടറിൽ നിക്ഷിപ്തമാണ്.

[No. VIII/2018-19]

No. B-1403/2018.

19th June 2018.

Sealed competitive tenders are invited for the purchase of below mentioned Chemicals for the use of the Institute of Animal Health & Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Kerala, Pin-695 562.

1. Glassware, Instruments, Plastic ware and Lab Consumables—43 Items
2. Plastic ware and other Lab Consumables for PPR Vaccine Production—4 Items.

(Detailed Specification attached)

Estimate Cost—` 3,10,197.

The tender should be superscribed “Tender No. VIII/2018-19 Supply of Glassware, Instruments, Plastic ware and Lab Consumables for PPR Vaccine Production” and should be addressed to the Director, Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Kerala, Pin-695 562. Last date for the receipt of the tender is 18-7-2018 at 12 Noon. Late tenders will not be accepted. The tenders will be opened at 2.30 p. m. on 18-7-2018 in the presence of the tenderers or their authorised representatives who may present at that time of opening of tender.

Intending tenderers may apply to the Director, Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Pin-695 562, for obtaining the prescribed tender form on which the tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 700 and GST 18% which is the price fixed for a set of tender form and which is not refundable. The tender forms are not transferable. Sale of the tender forms will be closed at 3 p. m. on 17-7-2018. Those who have wish to get the tender form by post may sent ` 800 and GST 18% by M. O. which includes Cost, Taxes, Postal Charges etc. Cheques, Postal Stamps, Demand Drafts etc. will not be accepted towards the cost of tender forms. The form will not sent by V. P. P. Duplicate forms if required will be issued at ` 400 and GST 18% extra per copy.

Further details if any can be had from this office on all working days during office hours.

**Requirement of Glass Ware, Instruments, Plastic ware and Lab Consumables for the Year 2018-19**

Sl. No.	Name of Article	Specification	Make and product code No.	Actual Requirement
(1)	(2)	(3)	(4)	(5)
1	Cavity slides	One deep cavity per slide, 10 Nos. in one box, in boxes	Any Make	2
2	Centrifuge tube-15ml.	Conical bottom PP/HDPE, autoclavable, graduated, Tarson	Tarson code 500031	25
3	Centrifuge tube-50ml.	Conical bottom PP/HDPE, autoclavable, graduated, Tarson	..	4
4	Cover Slip	18mm× 18 mm, in packets	Blue Star	12
5	Dropping bottle	Capacity 60ml Made of LDPE	Tarson Catalogue No. 620010	1
6	Glass beads without holes	5 mm diameter, in kg	..	4
7	Glass bottle, 2000 ml capacity	With DIN thread graduated, Clear, with PP Screw Cap and PP Pouring ring, Autoclavable upto 140 degree C, Neck ID GL 45 mm.	Duran/Borosil catalogue No. 1501030	1
8	Indicator tape for Dry Oven Sterilization	Versatile tape that indicates completion of sterilization in Hot Air Oven Size 0.75 inch × 250 feet	Tarson code 670080	2
9	Indicator tape for Steam Sterilization	Versatile tape that indicates completion of sterilization in autoclave Size 1 inch × 500 feet	Tarson code 670050	3
10	Instrument Sterilization Tray	PP Autoclavable Size 450 ×150× 70mm	Tarson code 551020	4



(1)	(2)	(3)	(4)	(5)
11	Instrument Sterilization Tray	PP Autoclavable Size 220 ×150× 70mm	Tarson code 551010	2
12	Lens cleaning tissue paper	Book of 100 sheets	..	14
13	Measuring Cylinder 1000 ml.	Graduated, Borosilicate Glass	Borosil Cat No. 3022029	9
14	Microscope slide	One end frosted, 50 numbers in one box, in boxes		4
15	Needle Hypodermic	Disposable 22 gauge 1 inch		10
16	Needle Hypodermic	Disposable 18 gauge 1.5 inch		120
17	Needle Hypodermic	Disposable 16 gauge		25
18	Needle Hypodermic	Disposable 20 gauge, 0.5 inch		100
19	Needle Hypodermic	Stainless Steel, ½" length, 20G		5
20	Needle Hypodermic	Stainless Steel, ½" length, 22G		5
21	Needle Hypodermic	Stainless Steel, ½" length, 18G		30
22	Nitrile Examination Gloves 9.5" length-Size Large	Material-Blue Nitrile Thickness 4 mils	Tarson Cat No. 370130 or equivalent	300
23	Nitrile Examination Gloves 9.5" length-size medium	Material-Blue Nitrile Thickness 4 mils	Tarson Cat No. 370120 or equivalent	700
24	Parafilm Dispenser	Designed for smooth film withdrawal and clean quick cutting of parafilm-should hold 2 nos. of 2" parafilm roll or 1 no. of 4" parafilm roll	Tarson Cat No. 380000 or equivalent	2
25	Pipette, Glass, 10.0ml.	Graduated, 10 × 0.1 ml., etched, white markings, Borosilicate glass	Borosil Cat. No. 7082P06	124
26	Pipette, Glass, 25.0ml.	Graduated, 25 × 0.2 ml., etched, white markings, Borosilicate glass	Borosil Cat. No. 7082P09	37
27	Pouring ring, Blue colour	Made of polypropylene and autoclavable-To be used with screw capped glass bottle with neck specification GL—45; to be supplied in cases of 10 nos.—requirement indicated in number of cases	Borosil product code 1504R01	3
28	Reservoir for reagents with 75 ml capacity	Material-PP Confirming to US FDA 21 CFR Autoclavable	Tarson Cat No. 524090 or equivalent	24
29	Round flat bottom flask, 250 ml capacity	OD × Ht 85 × 140 mm.; neck OD 34 mm.	Borosil Cat. No. 4060021	13
30	Roux Flask	1000 ml. capacity, borosilicate glass. Approximate Breadth × width × height 126 ×56 ×265 mm. and neck ID 26 mm.	Borosil Cat No. 1290029	175
31	Rubber teat, Red Colour	Large for use with 20 ml pipette		30
32	Scalpel Blade B P No. 10	Stainless steel sterile. To fit in Scalpel handle No. 3		10
33	Scalpel Blade B P No. 23	Stainless steel sterile. To fit in Scalpel handle No. 4		79
34	Spatula	Stainless steel Length-20 cms		2

(1)	(2)	(3)	(4)	(5)
35	Syringe with hypodermic needle	Disposable, 5 ml		155
36	Syringe with hypodermic needle	Disposable, 10 ml		100
37	Syringe, disposable 1 ml.	1 ml. (Tuberculin, plastic), not insulin syringe needle size 0.45×13mm/26G × 1/2, Sterile EO	Dispovan make or equivalent	605
38	Syringe disposable 1 ml.	1 ml. (Plastic), insulin syringe with ultrafine needle size 6mm×31G Needle	BD make or equivalent	150
39	Syringe, disposable with hypodermic needle	2 ml. plastic with hypodermic needle of size 23 guage		425
40	Tuberculine Syringe	Glass with metal piston	Any Make	25
41	Utility Tray	PP, Autoclavable Size 320× 260× 100mm	Tarson code 240090	6
42	Wash bottle	1000 ml. capacity, Material-LDPE	Tarson catalogue No. 560080	2
43	Wash bottle	250 ml. capacity, Material-LDPE	Tarson catalogue No. 561110	2

**Requirement of Plastic Ware and other consumables for PPR Vaccine Production 2018-19**

<i>Sl. No.</i>	<i>Item</i>	<i>Specification</i>	<i>Make and Catalogue No.</i>	<i>Actual Requirement</i>
1	Cell culture flasks	225 square cm culture area, Phenolic Style seal cap, Canted neck, Treated, Non pyrogenic, Polystyrene	Corning Cat: No. 3000 (24 nos. in a case)	24
2	Cell culture flasks	300 square cm culture area, Vent cap, Angled neck, Treated, Non pyrogenic, Polystyrene-case of 18 nos	TPP Cat: No. 90300 (Two position Cap-air tight/vented)	36
3	Centrifuge Tubes, self standing 50ml	The tubes could be kept upright on a level surface without the use of a test tube stand; Capacity 50ml, autoclavable	TPP Make Catalogue number 91051; Tarsons Make Code No. 500043 or equivalent	500
4	Tissue Culture Microwell plates	96 Well TC-Treated Microplates size 96 wells polystyrene plate, flat bottom, case of 50 (individually wrapped), sterile, lid (low evaporation)	Corning Catalogue CLS 3595	50

**Special Conditions**

1. All offers should be fresh and ready stock with original specification make model etc.
2. The supply should be completed within three weeks from the date of placing supply order.
3. The rates quoted should be FOR Destination, freight prepaid in full inclusive of all taxes and duties prevailing at the ruling rate.

4. The rates should be quoted in Indian Rupees and payment will also be in Indian Rupees.
5. The firm have to execute an agreement in KSP worth of ` 200 and furnished S.D. as 5% of the total cost.
6. The tender should be accompanied by EMD of 1% of the total amount quoted and preliminary agreement in KSP worth of ` 200.
7. The Director, Institute of Animal Health & Veterinary Biologicals, Palode, is reserved the right to delete any Special conditions concerned with this, without assigning any reason.

Institute of Animal Health and  
 Veterinary Biologicals,  
 Palode, Pacha P. O.,  
 Thiruvananthapuram.

(Sd.)  
 Director.

**Collegiate Education Department**

ദർഘാസ് പരസ്യം

നമ്പർ എ8/1567/RUSA/GVC/2016. 2018 ജൂൺ 18.

പാലക്കാട് ഗവൺമെന്റ് വിക്ടോറിയ കോളേജിൽ ` 4,40,000-ന് ലൈബ്രറി ഓട്ടോമേഷൻ പ്രവൃത്തിയോടനുബന്ധമായി പുസ്തകങ്ങൾ കാറ്റലോഗിംഗ് ചെയ്യുന്നതിന് മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. മൊത്തം പുസ്തകങ്ങളുടെ എണ്ണം 110000. കേരള സർക്കാരിന്റെ ` 200-ന്റെ സ്റ്റാമ്പ് പേപ്പറിൽ എഗ്രിമെന്റും 1% അടങ്കൽ തുകയും ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

ടെണ്ടറുകൾ ഉള്ളടക്കം ചെയ്ത കവറിന്റെ പുറത്ത് ടെണ്ടർ നമ്പർ “എ8/1567/RUSA/GVC/2016” എന്ന് രേഖപ്പെടുത്തേണ്ടതും “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് വിക്ടോറിയ കോളേജ്, പാലക്കാട്-678 001” എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ടെണ്ടറുകൾ 12-7-2018 ഉച്ചയ്ക്ക് 2 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകിക്കിട്ടുന്ന ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. ടെണ്ടറുകൾ 12-7-2018 വൈകുന്നേരം 3 മണിക്ക് ഹാജരായിട്ടുള്ള കരാറുകാരുടെയോ അവരുടെ അംഗീകൃത ഏജന്റിന്റെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

താൽപര്യമുള്ളവർ ടെണ്ടർ ഫോറത്തിനായി “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് വിക്ടോറിയ കോളേജ്, പാലക്കാട്-678 001” എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി ` 1,008 [ ` 900 + 108 (GST 12%)] അടയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ടെണ്ടർ ഫോറത്തിന്റെ വിൽപന 12-7-2018 ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില നേരിട്ട് അടയ്ക്കുകയോ മണിയോർഡറായി അയയ്ക്കുകയോ ചെയ്യാം. ഡ്രാഫ്റ്റ്, ചെക്ക്, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ മുതലായവ സ്വീകരിക്കുകയോ വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യാവുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറം ആവശ്യമുള്ളവർ ആയതിലേക്കായി ` 504 [ ` 450 + 54 (GST 12%)] കൂടി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡറായി അയയ്ക്കുന്നവർ ` 1,058 ( ` 1,008 + postal charge ` 50) അയയ്ക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് [www.victoriacollege.in](http://www.victoriacollege.in) എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

No. A8-1567/RUSA/GVC/2016. 18th June 2018.

Sealed tenders are invited for the Cataloging of Library Books as part of the Library Automation Work for ` 4,40,000 Number of Books 1,10,000. Duly filled agreement for ` 200 (Kerala Govt. Stamp Paper) and EMD 1% should be submitted along with tender.

The tender should be superscribed “Tender No. A8-1567/RUSA/GVC/2016” and addressed to “The Principal, Government Victoria College, Palakkad-678 001”. The filled in tenders should reach this office on or before 12-7-2018, 2 p. m. Late tenders will not be considered under any circumstances. The tenders will be opened at 3 p. m. on 12-7-2018 in the presence of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may apply to “The Principal, Government Victoria College, Palakkad-678 001” obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by Money Order or cash remittance of ` 1,008 [ ` 900 + 108 (GST 12%)] which is the price fixed for a form and which is not refundable. Tender forms are not transferable.

Sale of tender forms will be closed at 12 Noon on 12-7-2018. Cheque, Postage Stamps, Demand Drafts, Postal Orders etc. will not be accepted towards the cost of tender form and not by V. P. P. Duplicate tender forms if required will be issued at ` 504 [ ` 450 +54 (GST 12%)] per copy. For Money order ` 1,058 ( ` 1,008 + Postal charge ` 50). For more details visit our website [www.victoriacollege.in](http://www.victoriacollege.in).

Government Victoria College,  
 Palakkad.  
 Email : [victoriapkd@gmail.com](mailto:victoriapkd@gmail.com)

(Sd.)  
 Principal.

**Medical Education Department**

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2-15650/2018/സ. മെ. കോ. തി.

2018 ജൂൺ 11.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് ഫ്ലാസ്റ്റിക് വെയേഴ്സ് (Transport Swabs, Sterile Cotton Swabs etc.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തരിച്ചവയ്ക്കുമാണ്. ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—32/2018.

അടങ്കൽ തുക— 5,00,000

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്— 840.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

**List of Items**

Sl. No.	Items	Quantity	Specifications	Unit Price ( ` )
1	Centrifuge tube with screw cap (Autoclavable, graduated)	500 Nos.	(15 ml.)	9
2	Transport Swabs with Amies Medium with Charcoal	10 pkt.	20 Nos.	2800/pkt.
3	Storage vial autoclavable (1 pkt.-100 Nos.)	400 pkt.	SV2	290/pkt.
		100 pkt.	SV 10	330/pkt.
		250 pkt.	SV 30	500/pkt.
4	Micro tips-Yellow (1 pkt.-1000 nos.)	50 pkt.	(1 pkt. 1000)	360/pkt.
5	Sterile cotton swabs	10000 Nos.	(In screw capped polypropylene tube, cotton bud with polypropylene stick, Size: 75 mm x 12 mm diameter tubes individually packed)	5
6	Micropipette tips—Blue (100 x 5 packet)	100 pkt.	1 pkt. with 100 tips	550
7	Plastic paster pipette	150 pkt.	1 pkt x 100	370

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.



TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala Non-Judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി2-15684/2018/എം.സി.റ്റി.

2018 ജൂൺ 11.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഇ.എൻ.റ്റി. വകുപ്പിലേക്ക് കൺസ്യൂമബിൾസ് (വിവിധ അളവുകൾ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—51/2018.  
 അടങ്കൽ തുക— 2,00,000.  
 നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 672.

ഡ്യൂപ്ലിക്കേറ്റ്— 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

**List of Items**

<i>Sl. No.</i>	<i>Name of Consumables</i>	<i>Specifications</i>	<i>Packing</i>	<i>Number</i>
1	Chevalier Jackson's Tracheostomy Tube	Metallic 32	Single	200
2	Chevalier Jackson's Tracheostomy Tube	Metallic 30	Single	200
3	Chevalier Jackson's Tracheostomy Tube	Metallic 28	Single	100
4	Chevalier Jackson's Tracheostomy Tube	Metallic 22	Single	25
5	Chevalier Jackson's Tracheostomy Tube	Metallic 20	Single	25
6	Fuller's Biflanged Tracheostomy Tube	Metallic 32	Single	50
7	Fuller's Biflanged Tracheostomy Tube	Metallic 30	Single	25
8	Portex Tracheostomy Tube	Plastic cuffed 9.5	Single	25
9	Portex Tracheostomy Tube	Plastic cuffed 4.5	Single	25
10	Portex Tracheostomy Tube	Plastic uncuffed 4.0	Single	25

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

**TENDER SCHEDULE**

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
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12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
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18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി2-15651/2018/സ. മെ. കോ. തി.

2018 ജൂൺ 11.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ബയോകെമിസ്ട്രി വിഭാഗത്തിലേക്ക് വിവിധ സാധനങ്ങൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—52/2018.

അടങ്കൽ തുക— 5,00,000-ൽ താഴെ.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്— 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

സാധനങ്ങളുടെ പേര്	അളവ്
വിവിധ സാധനങ്ങൾ:—	
1. Blood collection plain tube clot activate	200000 എണ്ണം
2. Carbon brush for centrifuge	100 എണ്ണം
3. Yellow tip	200000 എണ്ണം

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indain Rupees.

(4)

നമ്പർ സി2-15660/2018/സ. മെ. കോ. തി.

2018 ജൂൺ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ സി.വി.റ്റി.എസ്. വിഭാഗത്തിലേക്ക് ആവശ്യമായ സർജിക്കൽ സാധനങ്ങൾ (Liga clips-various sizes) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തരിച്ചുകൊടുക്കുക. ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—53/2018.

അടങ്കൽ തുക— 5,00,000-ൽ താഴെ.

നിരതദ്രവ്യം—1 %.



ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്— 840.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

<i>Sl. No.</i>	<i>Name of Surgical Items With Specification</i>	<i>Quantity required</i>
1	Ligating clips medium size • should ligate 2mm vessel • should made of Titanium	12 Boxes
2	Ligating clip Applicator (Medium Size) • should ligate 2mm vessel • should have serrations in the jaws	5 Nos.
3	Ligating clips small size • should ligate 1mm vessel • should made of Titanium	15 Boxes
4	Ligating clip Applicator • should ligate 1mm vessel • should have serrations in the jaws	5 Nos.

TENDER SCHEDULE

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2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.

14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

നമ്പർ സി2-15664/2018/സ. മെ. കോ. തി.

2018 ജൂൺ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ സി.വി.റ്റി.എസ്. വിഭാഗത്തിലേക്ക് ആവശ്യമായ സർജിക്കൽ സാധനങ്ങൾ (Linear cutter & Linear cutter Reloads—Various sizes) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തരിച്ചവയുടെ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—53/2018.

അടങ്കൽ തുക—` 5,00,000-ൽ താഴെ

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 840.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

Sl. No.	Name of Surgical Items With Specification	Quantity required
(1)	(2)	(3)
1	Linear cutter size 55 <ul style="list-style-type: none"> <li>• should have a selectable height options in the stapler for 1.5, 1.8 and 2mm closed stapler height</li> <li>• should have a proximal preload support for consistent stapler formation without fork deflections.</li> <li>• should have 6 rows of 3 dimensional stapler formations</li> <li>• should have intermediate locking position</li> <li>• should have 53 mm cut line and 57 mm stapler line</li> </ul>	4 nos.

(1)	(2)	(3)
2	Linear cutter reload size 55 <ul style="list-style-type: none"> <li>• should be a universal reload compatible with 55 mm Linear cutter</li> <li>• should have a selectable height options in the stapler for 1.5, 1.8 and 2mm closed stapler height</li> <li>• should have an inbuilt knife in the reload</li> <li>• should have 6 rows of 3 dimensional stapler formations</li> </ul>	30 nos.
3	Linear cutter size 75 <ul style="list-style-type: none"> <li>• should have a selectable height options in the stapler for 1.5, 1.8 and 2mm closed stapler height</li> <li>• should have a proximal preload support for-consistent stapler formation without fork deflections</li> <li>• should have 6 rows of 3 dimensional stapler formations</li> <li>• should have intermediate locking position</li> <li>• should have 73 mm cut line and 77 mm stapler line.</li> </ul>	
4	Linear cutter reload size 75 <ul style="list-style-type: none"> <li>• should be a universal reload compatible with 75mm Linear cutter</li> <li>• should have a selectable height options in the stapler for 1.5, 1.8 and 2mm closed stapler height</li> <li>• should have an inbuilt knife in the reload</li> <li>• should have 6 rows of 3 dimensional stapler formations</li> </ul>	

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

#### TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.

16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers their his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indain Rupees.

(6)

നമ്പർ സി5-13881(6)/2018/സ. മെ. കോ. തി.

2018 ജൂൺ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് ആന്റിബയോട്ടിക് ഡിസ്കുകൾ (59 ഇനങ്ങൾ), ആന്റിസെറ (3 ഇനങ്ങൾ) (Refloxacin, Aztreonam etc.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—55/2018.

അടങ്കൽ തുക— 3,15,000.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,176.

ഡ്യൂപ്ലിക്കേറ്റ്— 588.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—16-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

Sl. No.	Items	Quantity	Specification
(1)	(2)	(3)	(4)
1	Pefloxacin (5µg)	5 pkt.	1 × 50
2	Aztreonam (30 µg)	10	1 × 50
3	Minocycline (30 µg)	10	1 × 50
4	Fosfomycin (200 µg)	10	1 × 50
5	Vancomycin (30 µg)	150	1 × 50
6	Amoxicillin/Clavulanic acid (20/10 µg)	50	1 × 50
7	Cefotaxime (30 µg)	100	1 × 50
8	Ceftriaxone (30 µg)	150	1 × 50
9	Ceftazidime (30 µg)	150	1 × 50

(1)	(2)	(3)	(4)
10	Cefepime (30 µg)	150	1 × 50
11	Cefoxitin (30 µg)	150	1 × 50
12	Clindamycin (2 µg)	100	1 × 50
13	Chloramphenicol (30 µg)	30	1 × 50
14	Cefoperazone/sulbactam (75/30 µg)	300	1 × 50
15	Nalidixic acid (30 µg)	100	1 × 50
16	Rifampicin (5 µg)	100	1 × 50
17	Tetracycline (30 µg)	20	1 × 50
18	Linezolid (30 µg)	150	1 × 50
19	Nitrofurantoin (300 µg)	50	1 × 50
20	Gentamicin (150 µg)	20	1 × 50
21	Gatifloxacin (5 µg)	10	1 × 50
22	Teicoplanin (30 µg)	25	1 × 50
23	Levofloxacin (5 µg)	25	1 × 50
24	Piperacillin/tazobactam (100/10µg)	300	1 × 50
25	Imipenem	150	1 × 50
26	Cotrimoxazole	150	1 × 50
27	Ampicillin 10 µg	100	1 × 50
28	Ampicillin 25 µg	100	1 × 50
29	Amikacin 10 µg	150	1 × 50
30	Ciprofloxacin 5 µg	100	1 × 50
31	Penicillin 10 units	150	1 × 50
32	Erythromycin 30 µg	50	1 × 50
33	Polymyxin B (300 units)	25	1 × 50
34	Cefpodoxime (10 µg)	25	1 × 50
35	Azithromycin 15 µg	200	1 × 50
36	Colistin 10 µg	130	1 × 50
37	Tigecycline 15 µg	45	1 × 50
38	Meropenem 10 µg ( 1pkt. – 5 vial)	50	1 × 50
39	Etrapanem 10 µg	10	1 × 50
40	Amphotericin B (100U)	5	1 × 50
41	Fluconazole 10 µg	5	1 × 50
42	Itraconazole 10 µg	5	1 × 50
43	Bacitracin (0.04 units)	10	1 × 50
44	Optochin (5 µg)	10	1 × 50
45	Novobiocin (30 µg)	10	1 × 50
46	Polymyxin B (50 units)	10	1 × 50
47	Penicillin	2 box	E Strip (10 Nos. in 1 box)



(1)	(2)	(3)	(4)
48	Colistin	5 box	E Strip (10 Nos. in 1 box)
49	Vancomycin	3 box	E Strip (10 Nos. in 1 box)
50	Ceftriaxone	2 box	E Strip (10 Nos. in 1 box)
51	Meropenem	30 box	E Strip (10 Nos. in 1 box)
52	Norfloxacin (30 µg)	25	1
53	Furazolidone 100 mcg	5	1
54	Bile Esculin discs	10	1
55	Hippurate discs	10	1
56	Doxycycline (30 µg)	5	1
57	Caspofungin (5 µg)	10	1
58	Gentamicin (10 µg)	300	1 × 50
59	Cefepime/tazobactam (30/10µg) (Himedia)	50	(50 discs/ bottle)

<i>Sl. No.</i>	<i>Items</i>	<i>Quantity</i>
1	Salmonella Antiserum	
	Somatic poly Antisera (Poly O A-S)	2
	Flagella poly Antisera [Poly H (Phase 1 & 2)]	1
	02	1
	04	1
	06, 07	1
	08	1
	09	2
	Salmonella iH	1
	Salmonella dH	1
	Salmonella aH	1
2	Shigella antiserum	
	Shigella dysenteriae (Group A poly)	1
	Shigella flexneri (Group B poly)	2
	Shigella boydii (Group C poly)	1
	Shigella sonnei (Group D poly Phase 1 & 2)	2
3	Vibrio Cholerae antiserum	1
	Vibrio Cholerae 01 (poly)	1
	Vibrio Cholerae 01 (Ogawa)	1
	Vibrio Cholerae 01 (Inaba)	1

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

## TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

സർക്കാർ മെഡിക്കൽ കോളേജ്,  
തിരുവനന്തപുരം.

(ഒപ്പ്)  
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2-1687/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂൺ 4.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2018-19 വർഷം കൺസർവേറ്റീവ് ഡെന്റിസ്റ്റി വകുപ്പിലേക്ക് എയർ കംപ്രസ്സർ—8 എണ്ണം വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 5/2018-19 എയർ കംപ്രസ്സർ—8 എണ്ണം വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—5/2018-19.

ഏകദേശവില—` 3,20,000.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 1,000+ 12% ജി. എസ്. ടി.

പകർപ്പ്—` 500+ 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—18-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—25-7-2018 രാവിലെ 11 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണ വശാലും തിരികെ നൽകുന്നതു മല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതിക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി. ഡി. കളോ, സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 9-7-2018 വൈകുന്നേരം 3 മണിവരെ ആയിരിക്കും.

No. C2/1687/2018/DCT.

4th June 2018.

Sealed competitive tenders in the prescribed form are invited for the purchase of “Air Compressor—8 Nos.” for the Conservative Dentistry Departments of Government Dental College, Thiruvananthapuram for the year 2018-19 as detailed below. The envelopes containing tender should bear the superscription “Tender No. 5/2018-19 for the supply of Air Compressor—8 Nos.” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Tender No.—5/2018-19.

Approximate Cost—` 3,20,000.

EMD—1 %.

Cost of tender form:

Original—` 1,000+ 12% G.S.T.

Duplicate—` 500+ 12% G.S.T.

Last date and time of sale of tender form—18-7-2018, 3 p. m.

Last date and time of receipt of tender form—23-7-2018, 3 p. m.

Opening date and time of tender —25-7-2018, 11 a. m.

Intending tenderers may on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 18-7-2018. Cheques, Postage Stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of money order is on 9-7-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(2)

No. C2/1689/2018/DCT.

4th June 2018.

നമ്പർ സി2-1689/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂൺ 4.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2018-19 വർഷം പെരിയോഡോണ്ടിക്സ് വകുപ്പിലേക്ക് ആട്ടോക്ളേവ് ടേബിൾ ടോപ്പ്—2 എണ്ണം വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 6/2018-19 ആട്ടോക്ളേവ് ടേബിൾ ടോപ്പ്—2 എണ്ണം വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചു തരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—6/2018-19.

ഏകദേശ വില—` 3,40,000.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 1,000+ 12% ജി. എസ്. ടി.

പകർപ്പ്—` 500+ 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—18-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—25-7-2018 ഉച്ചയ്ക്ക് 12 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതിക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി. ഡി. കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 9-7-2018 വൈകുന്നേരം 3 മണിവരെ ആയിരിക്കും.

Sealed competitive tenders in the prescribed form are invited for the purchase of “Autoclave Table Top—2 Nos.” for the Periyodontics Departments of Government Dental College, Thiruvananthapuram for the year 2018-19 as detailed below. The envelopes containing tender should bear the superscription “Tender No. 6/2018-19 for the supply of Autoclave Table Top—2 Nos.” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Tender No.—6/2018-19.

Approximate Cost—` 3,40,000.

EMD—1%.

Cost of tender form:

Original—` 1,000+ 12% G.S.T.

Duplicate—` 500+ 12% G.S.T.

Last date and time of sale of tender form—18-7-2018, 3 p. m.

Last date and time of receipt of tender form—23-7-2018, 3 p. m.

Opening date and time of tender —25-7-2018, 12 Noon.

Intending tenderers may on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 18-7-2018. Cheques, Postage Stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of money order is on 9-7-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(3)

No. C2/1692/2018/DCT.

4th June 2018.

നമ്പർ സി2-1692/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂൺ 4.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2018-19 വർഷം പെരിയോഡോണ്ടിക്സ് വകുപ്പിലേക്ക് പിസോടോം ക്യൂബ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 8/2018-19 പിസോടോം ക്യൂബ് വിതരണം ചെയ്യുന്നതിനു വേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചു തരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

- ദർഘാസ് നമ്പർ—8/2018-19.
- ഏകദേശ വില—` 4,00,000.
- നിരതദ്രവ്യം—1 %.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
  - അസ്സൽ—` 1,200+ 12% ജി. എസ്. ടി.
  - പകർപ്പ്—` 600+ 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—18-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—25-7-2018, 12 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണ വശാലും തിരികെ നൽകുന്നതുമാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതിക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി. ഡി. കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 9-7-2018 വൈകുന്നേരം 3 മണിവരെ ആയിരിക്കും.

Sealed competitive tenders in the prescribed form are invited for the purchase of “Piezotome Cube” for the Periyodontics Department of Government Dental College, Thiruvananthapuram for the year 2018- 19. The envelopes containing tender should bear the superscription “Tender No. 8/2018-19 for the supply of Piezotome Cube” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram-11.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives who may be present at that time.

- Tender No.—8/2018-19.
- Approximate Cost—` 4,00,000.
- EMD—1%.

- Cost of tender form:
  - Original—` 1,200+ 12% G.S.T.
  - Duplicate—` 600+ 12% G.S.T.

Last date and time of sale of tender form—18-7-2018, 3 p. m.

Last date and time of receipt of tender form—23-7-2018, 3 p. m.

Opening date and time of tender —25-7-2018, 12 Noon.

Intending tenderers may on application to the Principal, Government Dental College, Thiruvananthapuram-11, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 18-7-2018. Cheques, Postage Stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of money order is on 9-7-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.



(4)

No. C2/1693/2018/DCT.

4th June 2018.

നമ്പർ സി2-1693/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂൺ 4.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2018-19 വർഷം പെരിയോഡോണ്ടിക്സ് വകുപ്പിലേക്ക് സെൻട്രിഫ്യൂജ് വിൽ അഡ്ജസ്റ്റബിൾ ആർ. പി. എം. വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സര സ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 9/2018-19 സെൻട്രിഫ്യൂജ് വിൽ അഡ്ജസ്റ്റബിൾ ആർ. പി. എം. വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—9/2018-19.

ഏകദേശ വില—` 2,00,000.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 600+ 12% ജി. എസ്. ടി.

പകർപ്പ്—` 300+ 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—18-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—25-7-2018 ഉച്ചയ്ക്ക് 12 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാ വുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതികൾക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി. ഡി. കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 9-7-2018 വൈകുന്നേരം 3 മണിവരെ ആയിരിക്കും.

Sealed competitive tenders in the prescribed form are invited for the purchase of “Centrifuge with adjustable RPM” for the Periyodontics Department of Government Dental College, Thiruvananthapuram for the year 2018- 19 as detailed below. The envelopes containing tender should bear the superscription “Tender No. 9/2018-19 for the supply of Centrifuge with adjustable RPM” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—9/2018-19.

Approximate Cost—` 2,00,000.

EMD—1 %.

Cost of tender form:

Original—` 600+ 12% G.S.T.

Duplicate—` 300+ 12% G.S.T.

Last date and time of sale of tender form— 18-7-2018, 3 p. m.

Last date and time of receipt of tender form— 23-7-2018, 3 p. m.

Opening date and time of tender —25-7-2018, 12 Noon.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 18-7-2018. Cheques, postage stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 9-7-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(5)

No. C2-1695/2018/DCT.

4th June 2018.

നമ്പർ സി2-1695/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂൺ 4.

തിരുവനന്തപുരം സർക്കാർ ദന്തൽ കോളേജിൽ 2018-19 വർഷം ഓറൽ മെഡിസിൻ & റേഡിയോളജി വകുപ്പിലേക്ക് ഫ്രണ്ട് ലോഡഡ് ആട്ടോക്ലേവ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ "ടെണ്ടർ നമ്പർ 10/2018-19 ഫ്രണ്ട് ലോഡഡ് ആട്ടോക്ലേവ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി" എന്ന് രേഖപ്പെടുത്തി "പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

- ദർഘാസ് നമ്പർ—10/2018-19.
- ഏകദേശ വില—` 2,50,000.
- നിരതദ്രവ്യം—1 %.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
  - അസ്സൽ—` 800 + 12% ജി. എസ്. ടി.
  - പകർപ്പ്—` 400 + 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—18-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും—25-7-2018, 12 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതികൾക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി. ഡി. കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 9-7-2018, വൈകുന്നേരം 3 മണിവരെ ആയിരിക്കും.

Sealed competitive tenders in the prescribed form are invited for the purchase of "Front Loaded Autoclave" for the OMR Department of Government Dental College, Thiruvananthapuram for the year 2018- 19 as detailed below. The envelopes containing tender should bear the superscription 'Tender No. 10/2018-19 for the supply of Front Loaded Autoclave' and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives who may be present at that time.

- Tender No.—10/2018-19.
- Approximate Cost—` 2,50,000.
- EMD—1 %.
- Cost of tender form:
  - Original—` 800+ 12% G.S.T.
  - Duplicate—` 400+ 12% G.S.T.

Last date and time of sale of tender form—18-7-2018, 3 p. m.

Last date and time of receipt of tender form—23-7-2018, 3 p. m.

Opening date and time of tender forms—25-7-2018, 12 Noon.

Intending tenderers may on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 18-7-2018. Cheques, Postage Stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above per copy tender forms will be sent if required by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of Money Order is on 9-7-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(6)

No. C2-1697/2018/DCT.

4th June 2018.

നമ്പർ സി2-1697/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂൺ 4.

തിരുവനന്തപുരം സർക്കാർ ദന്തൽ കോളേജിൽ 2018-19 വർഷം കൺസർവേറ്റീവ് ഡെന്റിസ്റ്റി വകുപ്പിലേക്ക് 'സക്ഷൻ യൂണിറ്റ്' വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സര സ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ "ടെണ്ടർ നമ്പർ 11/2018-19 സക്ഷൻ യൂണിറ്റ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി" എന്ന് രേഖപ്പെടുത്തി "പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—11/2018-19.

ഏകദേശ വില—` 2,40,000.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 700 + 12% ജി. എസ്. ടി.

പകർപ്പ്—` 350 + 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—18-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും—25-7-2018 ഉച്ചയ്ക്കുശേഷം, 2 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ ഡി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണ വശാലും തിരികെ നൽകുന്നതു മല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതികൾക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി. ഡി. കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 9-7-2018, വൈകുന്നേരം 3 മണിവരെ ആയിരിക്കും.

Sealed competitive tenders in the prescribed form are invited for the purchase of "Suction Unit" for the Conservative Dentistry Departments of Government Dental College, Thiruvananthapuram for the year 2018- 19 as detailed below. The envelopes containing tender should bear the superscription 'Tender No. 11/2018-19 for the supply of "Suction Unit' and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Tender No.—11/2018-19.

Approximate Cost—` 2,40,000.

EMD—1 %.

Cost of tender form:

Original—` 700+ 12% G.S.T.

Duplicate—` 350+ 12% G.S.T.

Last date and time of sale of tender form—18-7-2018, 3 p. m.

Last date and time of receipt of tender form—23-7-2018, 3 p. m.

Opening date and time of tender —25-7-2018, 2 p. m.

Intending tenderers may on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 18-7-2018. Cheques, Postage Stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above copy tender forms will be sent if required by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 9-7-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(7)

No. C2/1819/2018/DCT.

4th June 2018.

നമ്പർ സി2-1819/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂൺ 4.

തിരുവനന്തപുരം സർക്കാർ ദന്തൽ കോളേജിൽ 2018-19 വർഷം കൺസർവേറ്റീവ് ഡെന്റിസ്റ്റ്രി വകുപ്പിലേക്ക് എറോട്ടർ ഹാൻഡ് പീസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സര സ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ "ടെണ്ടർ നമ്പർ 12/2018-19 എറോട്ടർ ഹാൻഡ് പീസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി" എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചു തരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയ വരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—12/2018-19.

ഏകദേശ വില—` 1,05,000.

നിരതദ്രവ്യം—1 %

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 400+ 12% ജി. എസ്. ടി.

പകർപ്പ്—` 200+ 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—18-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും—25-7-2018, 2 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതു മല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാ വുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതികൾക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി. ഡി. കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 9-7-2018, വൈകുന്നേരം 3 മണിവരെ ആയിരിക്കും.

Sealed competitive tenders in the prescribed form are invited for the purchase of "Airotor handpiece" for the Conservative Dentistry Departments of Government Dental College, Thiruvananthapuram for the year 2018-19 as detailed below. The envelopes containing tender should bear the superscription "Tender No. 12/2018-19 for the supply of "Airotor handpiece" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—12/2018-19.

Approximate Cost—` 1,05,000.

EMD—1 %.

Cost of tender form:

Original—` 400+ 12% G.S.T.

Duplicate—` 200+ 12% G.S.T.

Last date and time of sale of tender form—18-7-2018, 3 p. m.

Last date and time of receipt of tender form—23-7-2018, 3 p. m.

Opening date and time of tender —25-7-2018, 2 p. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 18-7-2018. Cheques, Postage Stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above per copy tender forms will be sent if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 9-7-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Govt. Dental College, Thiruvananthapuram.

(Sd.) for Principal.



ദർഘാസ് പരസ്യം

നമ്പർ സി/944/2018/ജി.ഡി.സി.എ. 2018 മേയ് 23.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലേക്ക് പേഷ്യന്റ് എജ്യൂക്കേഷൻ സിസ്റ്റം (സ്മാർട്ട് എൽ. ഇ. ഡി. ടിവി.) 50" ഡിസ്പ്ലേ (3 എണ്ണം) വാങ്ങുന്നതിലേക്ക് കമ്പനികളിൽ നിന്ന് മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ആവശ്യമെങ്കിൽ സാധന/സാമഗ്രിയുടെ സോദാഹരണ പ്രദർശനം നടത്തേണ്ടതുമാണ്. വാറണ്ടി കാലയളവും എ.എം.സി./സി.എ.എം.സി. നിരക്കും ടെണ്ടറിൽ വ്യക്തമായി രേഖപ്പെടുത്തണം.

അടങ്കൽ തുക— ` 2,40,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— ` 540.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 270.

തപാൽവഴി— ` 590.

ദർഘാസുകൾ തപാൽ മാർഗ്ഗം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 3 മണി.

ടെണ്ടറിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ. എഫ്. സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക, വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

ഉപകരണങ്ങൾ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവറിന്റെ പുറത്ത് മേലെഴുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞുകിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസുകൾ വിൽപ്പന തീരുന്ന അവസാന തീയതി 19-7-2018 വൈകുന്നേരം 3 മണി. ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതി 20-7-2018 4 മണിക്ക് ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 21-7-2018 രാവിലെ 11 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവൃത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ആഫീസിൽ നിന്നും വൈകിട്ട് മൂന്ന് മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണിയോർവർ അച്ചാൽ ദർഘാസ് ഫോറം തപാലായി അയയ്ക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി.പി.പി. രീതിയിൽ അയയ്ക്കുന്നതല്ല. പകർപ്പ് ദർഘാസ് ഫോറങ്ങൾ പകുതി വിലയ്ക്ക് ലഭിക്കുന്നതാണ്. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിനങ്ങളിൽ ആഫീസിൽനിന്നും ലഭ്യമാണ്.

No. C/944/2018/GDCA.

23rd May 2018.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized Dealers to install for Patient Education System (Smart LED TV) 50" display (3 Nos.) in the Government Dental College, Alappuzha. Demonstration of the item is to be done if necessary. Period of warranty rate of AMC/CAMC should be specifically quoted in the tender. The details of equipments will be issued along with the tender forms.

The envelopes containing the tender should bear the superscription should be addressed to the Principal, Government Dental College, Alappuzha. Last tenders will not be accepted.

Estimated Cost— ` 2,40,000.

Cost of tender form—

Original— ` 540.

Duplicate — ` 270.

By post — ` 590.

Last date of sale of tender form by post — 12-7-2018, 3 p. m.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

The last date of the sale tender forms 19-7-2018, 3 p. m. The last date and time of the receipt of the tender forms is 20-7-2018, 4 p.m. The tenders will be opened on 21-7-2018, 11 a. m. in the presence of the bidders or their authorized representative who may be present at that time. Application for the tender form should be accompanied by a cash remittance which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at half of tender cost per copy. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 and Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms.

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 by Money Order taken in favour of the Principal, Government Dental College, Alappuzha-688 005.

Government Dental College,  
Alappuzha.

(Sd.)  
Principal.



ദർഘാസ് പരസ്യം

No. S3/9054/2018/MCC.

8th May 2018.

(1)

നമ്പർ എസ്3-9054/2018/എം. സി. സി. 2018 മേയ് 8.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ കാർഡിയോക് സെറാസക് സർജറി വിഭാഗത്തിലേക്ക് ആവശ്യമായ പേഷ്യന്റ് വാർമർ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,20,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം.

(മിനിമം ` 1,500)

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 590.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 640.

തപാൽവഴി— ` 354.

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതി—16-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—23-7-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—24-7-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—25-7-2018, 11.30 മണി.

ദർഘാസ് നമ്പർ എസ് 3/9054/2018/എംസിസി. എന്ന മേലെഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജ് ആഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers of /authorized suppliers for the supply of Patient Warmer to the department of CVTS of this college as detailed. Demonstration of the item is to be done if necessary.

Estimated Cost—` 1,20,000.

EMD— 1% of the tender cost —1% (Minimum ` 1,500)

Cost of Tender form :

Original—` 590.

By post—` 640.

Duplicate—` 354.

Last date and time of issue of tender form by post—16-7-2018, 3 p. m.

Last date and time of issue of tender form—23-7-2018, 3. p. m.

Date and time for receipt of tender—24-7-2018, 3 p. m.

Date and time for opening of tender—25-7-2018, 11.30 a. m.

Date upto which rates are to be firm—31-3-2018.

Tender should be superscribed with tender No. S3/9054/2018/MCC and addressed to the Principal, Govt. Medical College Hospital, Kozhikode-8. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for The tenders will be opened on the above date in the presence of the tenderer or their authorised representatives.

Rates should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by money order taken in favour of the Principal Govt, Medical College Hospital, Kozhikode.

Further details can be had from the Office of the Principal Govt. Medical College Hospital, Kozhikode during working hours (0495-2350212)

(2)

നമ്പർ എസ്2-8902/2018/എം. സി. സി. 2018 മേയ് 30.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ മൈക്രോ ബയോളജി വകുപ്പിലേക്ക് കൾച്ചർ മീഡിയ ആന്റ് സപ്ലിമെന്റ്സ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതമായതുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 4,89,270.

നിരതദ്രവ്യം—ടെണ്ടർതുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 1,180.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 590.

തപാൽവഴി— ` 1,230

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—18-7-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-7-2018, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-7-2018, 2.30 മണി.

ദർഘാസുകൾ നിജപ്പെടുത്തുന്ന തീയതി—31-3-2019.

ദർഘാസുകൾ എസ് 2/8902/2018/എം.സി.സി. എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം ഉച്ചയ്ക്ക് 2.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% (മിനിമം ` 1,500) നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജ് ആഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ-0495 2350212).

No. S2/8902/2018/MCC. 30th May 2018.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of Culture Media & Supplements for Microbiology Department of Medical College as detailed. Demonstration of the item is to be done if necessary.

Estimate Cost— ` 4,89,270

EMD—1% of the quated amount (Minimum ` 1,500)

Cost of Tender form :

Original— ` 1,180.

Duplicate— ` 590.

By post— ` 1,230.

Last date and time of sale of tender form by post— 11-7-2018, 3 p. m.

Last date and time of sale tender form— 18-7-2018, 3 p. m.

Last date and time of receipt of tender form— 19-7-2018, 11 a. m.

Date and time for opening of tender—19-7-2018, 2.30 p.m.

Date upto which rates are to be firm—31-3-2019.

Tender should be superscribed with Tender No. S2/8902/2018/MCC and addressed to the Principal, Govt. Medical College, Kozhikode-8. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for (minimum ` 1,500). The tenders will be opened on the above date in the presence of the tenderer or their authorised representatives.

Rates should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 (Rupees Two hundred and fifty only) by Money Order taken in favour of the Principal, Govt. Medical College, Kozhikode.

Further details can be had from the office of the Principal, Govt. Medical College, Kozhikode during working hours (Ph: 0495-2350212).

(3)

നമ്പർ എസ്6-10575/2018/എം.സി.സി. 2018 ജൂൺ 2.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ വിവിധ വിഭാഗത്തിലേക്ക് ആവശ്യമായ വിവിധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ കവറിനുമുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി (മിനിമം ` 1,500) ദർഘാസി നോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ ഗവ. മെഡിക്കൽ കോളേജ് ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാകുന്നതാണ്. (ഫോൺ-0495-2350212).

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഇന വിവരവും ഏകദേശ അടങ്കൽ തുകയും
1	എസ്6/10575/2018/എം.സി.സി.— ഇലക്ട്രിക് ബാൻഡ് ബോൺ കട്ടിംഗ് സാ (പാത്തോളജി വിഭാഗം)— 1 എണ്ണം— 1,50,000
2	എസ്6/10576/2018/എം.സി.സി.— ഡിജിറ്റൽ പോക്കറ്റ് ഡെസി മീറ്റർ (ബ്ലീപ്പർ എം. ആർ.) ന്യൂക്ലിയർ മെഡിസിൻ— 2 എണ്ണം— 1,50,000
3	എസ്6/10577/2018/എം.സി.സി.— സ്പ്ലിറ്റ് എ. സി. 2 ടൺ (നെഫ്രോളജി വിഭാഗം)— 4 എണ്ണം— 2,00,000

നിരതദ്രവ്യം—വാഗ്ദത്ത തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— 590.

തപാൽ വഴി— 640.

ദർഘാസ് തപാലിൽ വില്പന നടത്തുന്ന അവസാന തീയതി—10-7-2018.

ദർഘാസ് ഫോറം വില്പന തീരുന്ന അവസാന തീയതിയും സമയവും—16-7-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-7-2018, 11 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും— ക്രമനമ്പർ 1-ന് 17-7-2018, 11.30 മണി, ക്രമനമ്പർ 2-ന് 17-7-2018, ഉച്ചയ്ക്ക് 12 മണി, ക്രമനമ്പർ 3-ന് 17-7-2018, 12.30 മണി.

ദർഘാസുകൾ നിജമായിരിക്കുന്ന തീയതി—31-3-2019.

ദർഘാസ് സമർപ്പിക്കേണ്ട മേൽവിലാസം—പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8.

നിബന്ധനകൾ

1. നിർമ്മാതാവിൽ നിന്നുള്ള കൈപുസ്തകം തനത് ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
2. ആവശ്യപ്പെടുന്നപക്ഷം ദർഘാസുകാരൻ സ്വന്തം ചെലവിൽ സാധന സാമഗ്രികൾ പരിശോധനയ്ക്ക് വിധേയമാക്കേണ്ടതാണ്.
3. മുൻകൂർ തുക നൽകുന്നതല്ല.

No. S6-10575/2018/MCC.

2nd June 2018.

Sealed competitive tenders in prescribed form are invited from the manufacturers or authorized dealers for the supply of various items to Various Departments of Govt. Medical College, Kozhikode as detailed below.

The tender forms and details can be obtained from the office of the Principal, Government Medical College, Kozhikode on payment of tender cost. Tender should be superscribed with tender number and addressed to the Principal, Govt. Medical College, Kozhikode. Belated tenders will not be accepted.

Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit @ 1% of the total cost of the items tendered for (minimum ` 1,500). Stamp Paper will be supplied to the firm outside the Kerala on request along with remittance of ` 250 by Money Order in favour of Principal, Government Medical College, Kozhikode. Specimen copy of the tender annexed with the tender form. Rates should be quoted in Indian Rupees only. All the taxes applicable is to be clearly mentioned. Freight, insurance, loading, unloading, erection and commission charges and installation charges should be done by the tenderer.

The tender without required Earnest Money Deposit, agreement and not satisfying other tender specifications are liable to be rejected without further notice. Duplicate copy of tender form can be obtained on payment of cost. The tenders will be opened in the presence of tenderers or their authorised representatives as scheduled.

Demonstration, if required should be provided by the firm at their own expense. Further details can be had from the office of the Principal, Govt. Medical College, Kozhikode during working hours. (Phone: 0495-2350212).

Sl. No.	Tender No. and Name of Item with Estimated Cost
1	S6/10575/2018/MCC— Electric Band Bone Cutting Saw (Pathology Department)— 1 No.— ` 1,50,000
2	S6/10576/2018/MCC— Digital Pocket Dosimeter (Bleper M R) to Nuclear Medicine Department— 2 Nos.— ` 1,50,000
3	S6/10577/2018/MCC— Split A/C 2 ton, to (Nephrology Department)-4 Nos.— ` 2,00,000

Cost of tender form:

Original—` 590.

By post—` 640.

Last date of sale of tender form by post—10-7-2018.

Last date and time of sale of tender form—16-7-2018, 3. p.m.

Due date and time for receipt of tender—17-7-2018, 11 a. m.

Date and time for opening of tender—17-7-2018, 11.30 a. m. for Sl. No. 1, 17-7-2018, 12 Noon for Sl. No. 2, 17-7-2018, 12.30 p. m. for Sl. No. 3.

Date up to which the rates are to be firm—31-3-2019.

Person to be addressed for buying and submitting tender from—Principal, Govt. Medical College, Kozhikode, Kerala-673 008.

SPECIAL CONDITIONS

- 1. The brochure issued by the manufacturer in original should be attached.
- 2. The firm should be arranged demonstration at his own cost, if requested.
- 3. AMC or CAMC (rate to be mentioned separately) will be considered for selection if necessary.
- 4. No advance payment will be made.

Govt. Medical College,  
Kozhikode-8.

(Sd.)  
Principal.

ദർശനം പരസ്യം

(1)

നമ്പർ എസ്.1/9104/2018/ആർ. എസ്. ബി. വൈ.

2018 ജൂൺ 6.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് Arthroscopic Lateral Traction System സപ്ലൈ ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ സീലുവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനു മുകളിൽ നമ്പർ എസ്1/9104/2018/ആർ. എസ്. ബി. വൈ എന്ന് വ്യക്തമായി കാണിച്ചിരിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—` 4,00,000.

നിരതദ്രവ്യം—` 1%.

ടെണ്ടർ ഫോറത്തിന്റെ വില—` 1,416.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—21-7-2018, 3 മണി.

ടെണ്ടർ ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—23-7-2018, 5 മണി.

ടെണ്ടർ ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—24-7-2018, ഉച്ചയ്ക്ക് 12 മണി.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കേണ്ട അവസാന തീയതി—31-7-2019.

ടെണ്ടർ ഫോറം കിട്ടുന്നതിനും പൂരിപ്പിച്ച് അയയ്ക്കേണ്ടതുമായ വിലാസം— സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്.

No. S1-9104/2018/RSBY.

6th June 2018.

Sealed tenders in the prescribed form are invited for the supply of Arthroscopic Lateral Traction System for Medical College Hospital, Kozhikode.

Superscription Tender No. should be Specifically noted—S1-9104/2018.

Estimate Cost—` 4,00,000.

EMD—1%

Price of tender (in duplicate) ST Cash only Money Order—` 1,416.

Date and time of close of sale of tender form—21-7-2018, 3 p. m.

Date and time of receipt of tender form—23-7-2018, 5 p. m.

Date and time for opening of tender form—24-7-2018, 12 Noon.

Date upto which rates are to be firm—31-7-2019.

Address of Officer from whom tender forms are to be obtained and whom tenders are to be sent—The Superintendent, Medical College Hospital, Kozhikode.

(2)

നമ്പർ എസ്1-8494/2018/RSBY.

2018 ജൂൺ 6.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ലാമിനാർ എയർ ഫ്ളോ സപ്ലൈ ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനു മുകളിൽ നമ്പർ എസ്1-8494/2018 എന്ന് വ്യക്തമായി കാണിച്ചിരിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—` 1,50,000.

നിരതദ്രവ്യം—1%.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—21-7-2018, 3 മണി.

ടെണ്ടർ കിട്ടേണ്ട അവസാന തീയതിയും സമയവും—23-7-2018, 5 മണി.



ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—  
24-7-2018, 12 മണി.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കേണ്ട  
അവസാന തീയതി—31-7-2019.

ടെണ്ടർ ഫോറത്തിന്റെ വില—` 531.

ടെണ്ടർ ഫോറം കിട്ടുന്നതിനും പൂരിപ്പിച്ച  
അയയ്ക്കേണ്ടതുമായ വിലാസം—സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ്  
ആശുപത്രി, കോഴിക്കോട്.

No. S1-8494/2018/RSBY.

6th June 2018.

Sealed tenders in the prescribed form are invited  
for the supply of Laminar air flow for Medical College  
Hospital, Kozhikode.

Superscription tender No. should be specifically  
noted—S1-8494/2018.

Estimated Cost—` 1,50,000.

EMD—1%.

Date and time of close of sale of tender forms—  
21-7-2018, 3. p.m.

Date and time for receipt of tender—23-7-2018,  
5. p.m.

Date and time for opening of tender—24-7-2018,  
12 Noon.

Date upto which rates are to be firm—31-7-2019.

Price of tender (in duplicate) ST cash only/Money  
order—` 531.

Address of Officer from whom tender forms are to be  
obtained and whom tenders are to be sent—The  
Superintendent, Medical College Hospital, Calicut.

**Specification:**—Work Surface Area: stainless steel,  
Air Velocity:100ft/min, Hepa Filtration for 99.99% Typical  
Efficiency, ON & OFF synchronized with front sash door,  
Auto manual switch facility, 10 degree Sloped Front, Table  
top model.

Medical College Hospital,  
Kozhikode.

(Sd.)  
Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്3-2920/2018/ഐ.എം.സി.എച്ച്. 2018 ജൂൺ 2.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശുസംരക്ഷണ  
കേന്ദ്രത്തിലെ ആശുപത്രി വാർഡുകൾക്കുവേണ്ടിയുള്ള  
ക്ളീനിംഗ് ഇനങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത  
ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.  
ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ്  
നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണകേന്ദ്രം,

കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരി  
ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള  
തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ്  
സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധി  
കളുടെയോ സാന്നിധ്യത്തിൽ 21-7-2018-ാം തീയതി രാവിലെ  
11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ  
പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ  
ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം  
ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന  
പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ്  
ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ,  
പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ  
വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.  
ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എസ് 3-2920/2018/ഐ.എം.സി.എച്ച്.

അടങ്കൽ തുക—` 4,98,710.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും  
സമയവും—19-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും  
സമയവും—20-7-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—  
21-7-2018, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—  
31-7-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ  
ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ  
നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി  
വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

ക്രമ നമ്പർ	ഇനങ്ങൾ	യൂണിറ്റ്	എണ്ണം
1	ടോയ്ലറ്റ് ക്ളീനർ	500 മില്ലി ബോട്ടിൽ	1500
2	ടർപ്സെന്റർ ഓയിൽ	450 മില്ലി ബോട്ടിൽ	100
3	ടൈൽ ക്ളീനർ	01	150
4	ക്ലോറൈൻഡിൻ+ സെട്രിമൈഡ് സൊല്യൂഷൻ (സാമ്പ്ലോൺ)	01 ലിറ്റർ	590
5	വൈറ്റ് ഫിനൈൽ	01 ലിറ്റർ	2280
6	ഷേവിംഗ് ബ്ലേഡ് (ഓർഡിനറി)	50 എണ്ണമടങ്ങിയ പാക്കറ്റ്	500
7	വാഷിംഗ് പൗഡർ	01 കിലോ ഗ്രാം	500
8	കോക്രോച്ച് കില്ലർ (ഹിറ്റ്)	320 മില്ലി	360
9	വൈപ്പർ	01	550
10	ബെൻസാൽക്കോണിയം ക്ലോറൈഡ്	50 ലിറ്റർ	40



No. S3-2920/2018/IMCH.

2nd June 2018.

Sealed tenders are invited for supply of Cleaning items for the use of Hospital Wards in IMCH, Govt. Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelop containing tenders should be superscribed with tender numbers and should be addressed to the Superintendent, IMCH, Govt. Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 21-7-2018, 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on applicaton to the Superintendent, IMCH, Govt. Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable cheques, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate cost—` 4,98,710.

Cost of tender form (Including GST) :

Original—` 1,680.

Duplicate—` 840.

If sent by post postage charge —` 50.

Closing date and time of sale of tender form—19-7-2018, 3 p .m.

Last date and time for receipt of tender form—20-7-2018, 5 p. m.

Opening date and time of tender—21-7-2018, 11 a. m.

Date upto which rates are to be firm—31-7-2019.

Further details can be had from the office of the undersigned during office hours on any working days.

Gaz. No. 28/2018/DTP (Stores Purchase).

LIST OF ITEMS

Sl. No.	Name of Items	Unit	Quantity
1	Toilet Cleaner	500ml-Bottle	1500
2	Turpentine Oil	450 ml-Bottle	100
3	Tile Cleaner	0l	150
4	Chlorhexidine+Cetrimide Solution (Savlon)	1 Litre	590
5	White Phenyl	1 Litre	2280
6	Shaving Blade (Ordinary)	Packets of 50	500
7	Washing Powder	0l Kg.	500
8	Cockroach Killer (Hit)	320 ML	360
9	Wiper	0l	550
10	Benzalkonium Chloride	50 Ltr	40

Institute of Maternal & Child Health,  
Government Medical College,  
Kozhikode-8.

(Sd.)  
Superintendent.

ദർശനം പരസ്യം

നമ്പർ എസ്1/2400/2018/ഡി.സി.സി.

2018 ജൂൺ 5.

കോഴിക്കോട് ദന്തൽ കോളേജിലെ വിവിധ വിഭാഗത്തിലേക്ക് ആവശ്യമായ സാധന സാമഗ്രികൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർശനസൂചകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർശനം നമ്പരും മേലെഴുത്തും	ഏകദേശ വില
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1	എസ്.1/2400/18/ഡി.സി.സി.—ഡെന്റൽ സാമഗ്രികൾ വിവിധ വകുപ്പുകൾ	5,00,000
2	എസ്.1/2401/18/ഡി.സി.സി.—ഡെന്റൽ സാമഗ്രികൾ വിവിധ വകുപ്പുകൾ, പീസോസർജിക്കൽ & ജനറൽ ഇൻസ്ട്രുമെന്റ്സ്	3,00,000
3	എസ്.1/2402/18/ഡി.സി.സി.—ഡെന്റൽ മെറ്റീരിയൽസ്-ഇംപ്ലാന്റ് സർജറി കിറ്റ് (ഓറൽ & മാക്സിലോ ഫേഷ്യൽ സർജറി)	5,00,000
4	എസ്.1/2403/18/ഡി.സി.സി.—ഡെന്റൽ മെറ്റീരിയൽസ്-ഇംപ്ലാന്റ് സർജറി കിറ്റ് (പ്രോസ്തോഡോണ്ടിക്സ്)	5,00,000

അടങ്കൽ തുക—` 18,00,000.

ദർശനം ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—ക്രമ നമ്പർ 2-ന് ` 900 + GST, മറ്റുള്ളവയ്ക്ക് ` 1,500 + GST.

ഡ്യൂപ്ലിക്കേറ്റ്—ക്രമനമ്പർ 2-ന് ` 450 + GST, മറ്റുള്ളവയ്ക്ക് ` 750 + GST.

തപാൽ വഴി (എം. ഒ. മാത്രം)—ക്രമനമ്പർ 2-ന് ` 950 + GST, മറ്റുള്ളവയ്ക്ക് ` 1,550 + GST.

ദർഘാസ് നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—19-7-2018, 3 മണി.

ദർഘാസ് തപാൽ വഴി വിൽപന തീരുന്ന തീയതിയും സമയവും—16-7-2018, 3 മണി.

പുരിപ്പിച്ച ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—20-7-2018, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-7-2018, 11 മണി.

ദർഘാസുകൾ നമ്പർ എസ്1/2400/2018/ഡി.സി.സി. എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. ദന്തൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ കോഴിക്കോട് ഗവ. ദന്തൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S1/2400/2018/DCC. 5th June 2018.

Sealed and superscribed tenders in the prescribed form are invited from the purchase of Dental Instruments & Materials for Dental College, Calicut. Tender forms can be had from the Office of the Principal, Dental College, Kozhikode direct on payment on all working days as per the schedule attached. Tender forms should be superscribed as “Tender No. S1/2400/2018/DCC” and addressed to the Principal, Dental College, Kozhikode, Kerala-673 008. The last date of receipt of tender is 4 p.m. on 20-7-2018. Late tenders will not be accepted. The tenders will be opened at 11 a. m. on 21-7-2018 in the presence of tenders or their authorized representatives who may be present at that time. Tender forms are not transferable under any circumstances. Sale of tender form will be closed on 19-7-2018, at 3 p.m. Cheques, Postage Stamps etc. will not be accepted towards cost of tender forms nor will be forms send by VPP. Duplicate copy of tender form can be had on payment as per schedule attached.

The tenderers should be send along with the tender an agreement executed signed and executed in Kerala Stamp Paper worth ` 200 (Rupees two hundred only) and an EMD at 1% of the total cost of the items tendered for (minimum ` 1,500). Tenders without agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp paper will be supplied to firms outside Kerala on request along with a remittance of ` 250 (Rupees two hundred and fifty towards cost of Stamp Paper and ` 50 as incidental charges) by money order. Brand name & Warranty of the items quoted should be mentioned. AMC/CAMC rate should be also mentioned along with tender documents. Demonstration of the quoted item should be made at their own cost, if necessary.

Detailed list along with specifications will be available at Principal’s Office, Govt. Dental College, Kozhikode.

Sl. No.	Tender Number & Superscription	Approx. Cost
1	S1/2400/18/DCC— Dental Instruments (Various Departments)	5,00,000
2	S1/2401/18/DCC— Dental Instruments (Various Departments) General Instruments	3,00,000
3	S1/2402/18/DCC— Dental Materials-Implant Surgery Kit (Oral & Maxillofacial Surgery)	5,00,000
4	S1/2403/18/DCC— Dental Materials-Implant Surgery Kit (Prosthodontics)	5,00,000

Approximate cost—` 18,00,000.

Cost of tender form:

Original—` 900 + GST for Sl. No. 2 and ` 1,500 + GST for others.

Duplicate—` 450 + GST for Sl. No. 2 and ` 750 + GST for others.

By Post (M.O. only)—` 950 + GST for Sl. No. 2 and ` 1,550 + GST for others.

Closing date and time of sale of tender forms by post—16-7-2018, 3 p .m.

Closing date and time of sale of tender forms—19-7-2018, 3 p .m.

Last date and time for receipt of tender—20-7-2018, 4 p. m.

Opening date and time of tender—21-7-2018, 11 a.m.

Government Dental College, Kozhikode.

(Sd.)  
Principal.

**Police Department**

## TENDER NOTICE

[No. 01/2018]

No. E1-17158/2018/M.

20th June 2018.

Sealed tenders are invited for the eligible vendors for the supply of the following band instruments/equipments for the use of Brass Band Wing of Malabar Special Police, Malappuram. The tenders should reach this office on or before 12 Noon on 16-7-2018.

Sl. No.	Name of Item	Quantity required	EMD	Cost of Tender forms	Cost of Tender forms (Duplicate)	Date and Time of Tender opening
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Bb Clarinet system low pitch with case & Card Holder	6 Nos.	4,321	900+108 (GST)	500+60 (GST)	16-7-2018 at 3.30 p. m.
2	Bb Trumpet low pitch with case & Card Holder	6 Nos.				
3	Bassoon Boyem system low pitch with case & Card Holder	1 No.				

## GENERAL

- The bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender at Kerala Police and Certificate from the OEM for sales and service.
- One bidder cannot represent two suppliers/OEMs or quotes or their behalf in a particular tender.
- The OEM/Bidder should have a well equipped Service centre functioning in India to cater immediately after sales requirement. Copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in South India).
- The bidder should have valid GST registration. Copy of GST registration certificate should be enclosed along with the tender.
- The bidder should have valid GST Index Number. Copy of GST Index Number allocation letter should be enclosed along with the tender.
- The bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
  - Valid Authorization letter from the OEM to attend this particular tender.
  - Certificate of Registration/Incorporation Certificate of the Bidder.
  - Last 3 years financial status of the Bidder's/P&L and Balance Sheet/audit report of last 3 years.
  - The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - The bidder has to submit a Warantee Certificate along with invoices.
  - The bidder/manufacturer should have a minimum of 3 years experience in the Manufacturer/supply of same

OEM products and related accessories for Kerala Police/any Kerala Government organization.

CONDITIONS

1. The tender should be superscribed with tender number and name of the store item and addressed to the Commandant, Malabar Special Police, Malappuram, Pin-676 505, Kerala. Late tenders will not be accepted. A bond in a stamp paper worth ` 200 should be enclosed with the tenders agreeing to follow all the terms and conditions stipulated by the Commandant, Malabar Special Police, Malappuram in the tender document with regard to purchasing band instrument.
2. The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with "Tender No. and name of item". If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected outright.
3. Tenders of the offers received with requisite EMD or Bid security will be opened on 16-7-2018 at 3.30 p. m. in the presence of the authorized representatives of the firm who may be present at that time. All tenders received without EMD will be rejected, outright. All prices quoted should be inclusive of all levies and taxes.
4. Intending tenderers may, on application to the Commandant, Malabar Special Police, Malappuram obtain requisite tender forms on which the tenders should be submitted [Application for the tender form should be accompanied by a cash remittance of ` 900+108 (GST) and duplicate tender form of ` 500+60 (GST) which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are non transferable.] or download the tender forms from the Kerala Police website [www.keralapolice.gov.in](http://www.keralapolice.gov.in). The tenderer who download forms should submit the required tender value as a Demand Draft along with the tender.
5. Earnest Money Deposit (EMD) should be furnished along with the tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits/Government Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of Commandant, Malabar Special Police, Malappuram. The name of the firm and Tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
6. Specifications and list of items of each tender shall be obtainable from the Commandant, Malabar Special Police, Malappuram during working hours of office or from the Police website as mentioned above. The firms should also furnish the detailed specifications, make, brochures, Test Report from Govt. Laboratories/Agencies (wherever possible) technical support network in Kerala etc. of the equipments along with the tenders. The tenders without detailed specifications of quoted items, Brochures, make etc. are liable to be rejected forthwith. The tenders without separate envelope and not superscribing the tender number will be rejected.
7. As the items are urgently required, the selected bidder will have to supply the item without loss of time, preferably within one month.
8. Sample will be submitted free of cost whenever necessary, which would be returned only after the Supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
9. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The rates quoted should be valid and firm till 31-3-2019.
10. The Commandant, Malabar Special Police is empowered to reject any tender without assigning any reason.
11. For any further clarification please contact MSP Battalion Office (04832734921).

Malabar Special Police,  
Malappuram.

WILSON, P. V.,  
Commandant.

**Printing Department****RE-E-TENDER NOTICES**

(1)

No. 23/2018-19.

30th June 2018.

Re-e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Digital Foil Printer (Computer based) as per the Specifications of Printing Department. The tender is to be submitted as Re-e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the Re-e-tender. Re-e-tender document and other details can be obtained from the above e-portal.

The tender has two parts :

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—Re-e-tender No. 23/2018-19/ SN—` 6 lakhs.

EMD—1% of PAC in Online payment ` 6,000.

Cost of e-tender (Online submission)—` 1,800

Starting date of bid submission—30-6-2018.

Last date of receipt of e-tender—17-7-2018.

Closing date and time of e-tender—17-7-2018, 5 p. m.

Date and time of opening of e-tender:

1. Technical Bid—20-7-2018, 11 a. m.
2. Financial Bid—23-7-2018.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of supply order.

The tender has two covers:

- Technical Cover.
- Financial Cover.

**A. Technical Cover :**

The first cover i.e., the technical cover shall be uploaded with the following document.

Gaz. No. 28/2018/DTP (Stores Purchase).

**1. Technical details**

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

**Specification-Compliance Statement for e-tender**

Sl. No.	Details of Departmental Technical Specifications and General Condition	Details of the Product offered	Deviation from Departmental Technical Specification if any
2.	Brochure of the product intended to supply.		
3.	Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.		
4.	Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.		
5.	Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.		

**Pre-bid Meeting**

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to [sgp.printing@kerala.gov.in](mailto:sgp.printing@kerala.gov.in) and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

**B. Financial cover:**

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.



<b>General Conditions</b>			(1)	(2)	(3)
Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder.					
<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>			
(1)	(2)	(3)			
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dtd. 21-6-2013		8	Warranty period of the machine/equipment should be minimum 1 year	
	1 (a) If yes, Whether document in proof of the same is attached herewith		8 (a)	Specify the warranty period offered by the bidder if more than 1 year.	
2	All the technical specification should be mentioned clearly by the bidder		9	Bidders should produce documentary evidence in proof of the following:	
	2 (a) If yes, Whether document in proof of the same is attached herewith		9 (a)	Govt. Supplies made by them for the type of machine/equipment tendered	
3	Machine offered should be standard, branded and proven product and available in the market		9 (b)	Performance certificate from reputed customers for the type of machine/equipment tendered.	
	3 (a) If yes, Whether document in proof of the same is attached herewith		10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender		11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.	
	4 (a) If manufacturing firm (OEM), proof of the same should be attached. If authorised dealer, certificate from the manufacturer (OEM) should be attached		12	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate		13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.	
	5 (a) If yes, Whether document in proof of the same is attached herewith		14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.	
6	Service Centres in Kerala for prompt after sales service is preferred.		15	Spare parts should be available for a minimum period; specify details.	
	6 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.		16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200).	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly		17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the Purchasing Officer.	
			17 (a)	Whether delivery period is specifically and clearly mentioned in the tender.	

(1)	(2)	(3)
18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above Department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
20	Rate quoted should be valid for a period of minimum 6 months.	
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.	
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	

*Note:*—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

#### TECHNICAL SPECIFICATIONS

Colour Printing—Essential

Max. Print area—430×300mm

Printer table dimensions—600×310mm

Connection to Computer—with USB 2.0

Operating Systems—Windows XP, Vista, 7&8

Resolution—300×300dpi

Speed—upto 2.5 cm/s

Print substrates—Flat, smooth, semi-smooth & coated surfaces

No die needed.

Desktop model

Additional Equipment — Computer of suitable configuration with UPS

Should be possible to print on the cover of finished books upto 32 mm thickness. Spine supports for printing on spines required.

(2)

No. 24/2018-19.

30th June 2018.

Re-e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Programmable Paper Cutting Machine (45 inch) as per the Specifications of Printing Department. The tender is to be submitted as Re-e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. Re-e-tender document and other details can be obtained from the above e-portal.

The tender has two parts :

1. Technical Bid.

2. Financial Bid (BOQ).

Tender No. with PAC—Re-e-tender No. 24/2018-19/ SN` 45 lakhs.

EMD—1% of PAC in online payment ` 45,000.

Cost of e-tender (Online Submission)—` 10,700

Starting date of bid submission—30-6-2018.

Last date of receipt of e-tender—17-7-2018.

Closing date and time of e-tender—17-7-2018, 5 p. m.

Date and time of opening of e-tender

1. Technical Bid—20-7-2018, 11 a. m.
2. Financial Bid—23-7-2018.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply order.

The tender has two covers:

- Technical Cover.
- Financial Cover.

**A. Technical Cover:**

The first cover i.e., the technical cover shall be uploaded with the following document.

**1. Technical details**

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

**Specification—Compliance Statement for e-tender**

Sl. No.	<i>Details of Departmental Technical Specifications and General Condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
2.	Brochure of the product intended to supply.		
3.	Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.		
4.	Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.		
5.	Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.		

**Pre-bid Meeting**

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to [sgp.printing@kerala.gov.in](mailto:sgp.printing@kerala.gov.in) and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number 0471-2331458.

**B. Financial cover :**

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

**TECHNICAL SPECIFICATIONS**

Cutting width—1150mm

Feeding Depth—1150mm

Feeding height, max—165mm

Clamp Pressure, min—4 kN

Clamp Pressure, max—40 kN

Maximum Backgauge advance speed—300mm/sec

Smallest cut, (automatic) without false clamp—27mm

Smallest cut, (automatic) with false clamp—85mm

Speed of mechanical cut (knife strokes/min.)—42

Dimension—To be specified by the firm

Weight—To be specified by the firm

**Essential Features**

1. Central Lubrication systems
2. Magnetic Clutch and Brake system/Hydraulic Drive, for Knief movement
3. Optical Cutting line
4. Double Sliding Drive for knief driving→Preferable
5. Air table for easy handling of bulky stocks
6. High grade stainless steel bed/Chrome plated bed with ultra smooth surface
7. Minimum 5.5 inch colour LCD touch panel
8. Character entry through touch panel
9. Alarm function for knief change and oil change
10. Minimum 10 key presets for cutting data
11. Programming of back gauge with variable speed
12. Clamp timer facility to set delay in the lift of the clamp
13. Backgauge should be precisely positioned by a servo-motor drive

<b>General Conditions</b>			(1)	(2)	(3)
Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder:					
<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>			
(1)	(2)	(3)			
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dtd. 21-6-2013.		9	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.	
	1 (a) If yes, whether document in proof of the same is attached herewith.		10	Warranty period of the machine/equipment should be minimum 1 year.	
2	All the technical specification should be mentioned clearly by the bidder.			10 (a) Specify the warranty period offered by the bidder if more than 1 year.	
	2 (a) If yes, whether document in proof of the same is attached herewith.		11	Bidders should produce documentary evidence in proof of the following:	
3	Machine offered should be standard, branded and proven product and available in the market.			11 (a) Govt. Supplies made by them for the type of machine/equipment tendered.	
	3 (a) If yes, whether document in proof of the same is attached herewith.			11 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender.		12	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.	
	4 (a) If manufacturing firm (OEM), proof of the same should be attached. If authorised dealer, certificate from the manufacturer (OEM) should be attached.		13	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.		14	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.	
	5 (a) If yes, whether document in proof of the same is attached herewith.		15	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.	
6	Manufacturer should have in house CNC manufacturing facility.		16	Installation and trial run should be carried out by the supplier at the specified Govt. Press.	
7	Test Certificate should be produced for various steel materials used in the machine/equipment.		17	Spare parts should be available for a minimum period; specify details.	
8	Service centres in Kerala for prompt after sales service is preferred.		18	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200).	
	8 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.		19	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the Purchasing Officer.	

(1)	(2)	(3)
20	17 (a) Whether delivery period is specifically and clearly mentioned in the tender.	
21	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre-bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
22	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
23	Rate quoted should be valid for a period of minimum 6 months.	
24	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts	
25	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender	
26	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
27	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
28	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
29	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactorily report.	

*Note*:—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

(3)

No. 25/2018-19.

30th June 2018.

Re-e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Box Strapping Machine as per the specifications of this department. The tender is to be submitted as Re-e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is a re-e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the re-e-tender. Re-e-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—Re-e-tender No. 25/2018-19/  
SN—` 60,000.

Starting date of bid submission—30-6-2018.

Last date of receipt of e-tender—17-7-2018.

Closing date and time of e-tender—17-7-2018, 5 p. m.

Date and time of opening of e-tender

1. Technical Bid—20-7-2018, 11 a. m.
2. Financial Bid—23-7-2018.

Cost of e-tender (Online Submission)—` 200

EMD—1% of PAC in online payment ` 600

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply order.

The tender has two covers:

- Technical Cover.
- Financial Cover.

A. *Technical Cover*:

The first cover ie, the technical cover shall be uploaded with the following document.



1. *Technical details*—Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

#### Specification—Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

#### Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to [sgp.printing@kerala.gov.in](mailto:sgp.printing@kerala.gov.in) and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

#### B. *Financial cover* :

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

#### TECHNICAL SPECIFICATIONS

Strapping Speed—1.5 sec/strap

Strapping Force—70 kg

Strapping Width—9-15mm

#### General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder:

Sl. No.	<i>Description of the condition to be complied</i>	<i>Yes/No</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dtd. 21-6-2013 1 (a) If yes, whether document in proof of the same is attached herewith	
2	All the technical specification should be mentioned clearly by the bidder 2 (a) If yes, whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market 3 (a) If yes, whether document in proof of the same is attached herewith	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender 4 (a) if manufacturing firm (OEM), proof of the same should be attached. If authorised dealer, certificate from the manufacturer (OEM) should be attached	
5	Manufacturing firms should have preferably ISO 9001 quality certificate 5 (a) If yes, whether document in proof of the same is attached herewith	
6	Service Centres in Kerala for prompt after sales service is preferred. 6 (a) Specify the details of nearest Service Centres with address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly	

(1)	(2)	(3)	(1)	(2)	(3)
8	Warranty period of the machine/equipment should be minimum 1 year.		18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre-bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
	8 (a) Specify the warranty period offered by the bidder if more than 1 year.				
9	Bidders should produce documentary evidence in proof of the following:		19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
	9 (a) Govt. Supplies made by them for the type of machine/equipment tendered				
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.		20	Rate quoted should be valid for a period of minimum 6 months.	
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.		21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.	
11	Supervisors/operators as decided by the department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.		22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.	
12	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.		23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.		24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.		25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
15	Spare parts should be available for a minimum period; specify details.		26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactorily report.	
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth 200).				
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.				
	17 (a) Whether delivery period is specifically and clearly mentioned in the tender.				

*Note:*—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

(4)

No. 26/2018-19.

30th June 2018.

Re-e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Screen Printing Machine as per the Specifications of this Department. The tender is to be submitted as re-e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an re-e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the Re-e-tender. Re-e-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—Re-e-tender No. 26/2018-19/  
SN— 6 lakhs

Starting date of bid submission—30-6-2018.

Last date of receipt of e-tender—17-7-2018.

Closing date and time of e-tender—17-7-2018, 5 p. m.

Date and time of opening of e-tender

1. Technical Bid—20-7-2018, 11 a. m.
2. Financial Bid—23-7-2018.

Cost of e-tender (Online Submission)—  
` 1,800

EMD—1% of PAC in online payment ` 6,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply order.

The tender has two covers:

- Technical Cover.
- Financial Cover.

#### A. **Technical Cover:**

The first cover ie, the technical cover shall be uploaded with the following document.

#### 1. **Technical details**

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

#### **Specification—Compliance Statement for e-tender**

<i>Sl. No.</i>	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

#### **Pre-bid Meeting**

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to [sgp.printing@kerala.gov.in](mailto:sgp.printing@kerala.gov.in) and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

#### B. **Financial cover**

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

## TECHNICAL SPECIFICATIONS

- > Semi Auto Flat Screen Printing machine
  - > Mechanical operated
  - > Vacuum Bed for holding the objects
  - > X, Y Table for quick registration.
  - > Machine should be suitable for UV Spot Coating jobs
  - > Quick change over time for next colour
  - > Emergency Switch
  - > No requirement for Air Compressor
  - > Easy to operate and maintain
  - > High quality printing
  - > Squeeze & Fled pressure adjustment
  - > Squeeze angle setting should be available
  - > Vacuum pump
  - > Single step setting available
  - > Foot Operation is available
- Max Print Area—15" × 20"
- Vacuum Bed Movements—+/-10mm
- Vacuum Bed Size—18"× 24"
- Screen Frame Size (Max.)—24"× 30"
- Screen Frame Size (Min.)—20"× 24"
- Squeeze Size (Max.)—20.5"
- Squeeze Size (Min.)—5"
- Flood Coater (Max.)—20.5"
- Flood Coater (Min.)—5"
- Speed—1200 imp/hr

**Additional Equipments:**

1. Suitable Screen Exposing machine with instant start UV Lamp with coated screen drier
 

No. of screen frames required:	3
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2. 15" IR and Hot Air curing system
 

Dimensions	To be specified
Weight	To be specified
Power supply	To be specified

**General Conditions**

Compliance to the following general conditions should be marked as Yes/No against each and signed underneath, by the bidder:

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dtd. 21-6-2013	
	1 (a) If yes, Whether document in proof of the same is attached herewith	
2	All the technical specification should be mentioned clearly by the bidder	
	2 (a) If yes, Whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market	
	3 (a) If yes, Whether document in proof of the same is attached herewith	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender	
	4 (a) If manufacturing firm (OEM), proof of the same should be attached. If authorised dealer, certificate from the manufacturer (OEM) should be attached	
5	Manufacturing firms should have preferably ISO 9001 quality certificate	
	5 (a) If yes, Whether document in proof of the same is attached herewith	
6	Service Centres in Kerala for prompt after sales service is preferred.	
	6 (a) Specify the details of Nearest Service Centres with Address and contact Telephone Numbers and e-mail address, if available. Specify response time for a service call.	
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.	

(1)	(2)	(3)	(1)	(2)	(3)
8	Warranty period of the machine/equipment should be minimum 1 year		18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
	8 (a) Specify the warranty period offered by the bidder if more than 1 year.				
9	Bidders should produce documentary evidence in proof of the following:		19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
	9 (a) Govt. Supplies made by them for the type of machine/equipment tendered				
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.				
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.		20	Rate quoted should be valid for a period of minimum 6 months.	
11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.		21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts	
12	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.		22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender	
13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.		23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.		24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of the tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
15	Spare parts should be available for a minimum period; specify details				
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth 200).		25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the Purchasing Officer.		26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	
	17 (a) Whether delivery period is specifically and clearly mentioned in the tender.				



*Note:*—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

(5)

No. 27/2018-19. 30th June 2018.

Re-e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 2 Nos. of Variable Data Inkjet Printing Machine as per the Specifications of this Department. The tender is to be submitted as re-e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an re-e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the re-e-tender. Re-e-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—Re-e-tender No. 27/2018-19/SN—` 47 lakhs and 20 Thousand only.

Starting date of bid submission—30-6-2018.

Last date of receipt of e-tender—17-7-2018.

Closing date and time of e-tender—17-7-2018, 5 p. m.

Date and time of opening of e-tender

1. Technical Bid—20-7-2018, 11 a. m.
2. Financial Bid—23-7-2018.

Cost of e-tender (Online Submission)—` 11,200.

EMD—1% of PAC in online payment ` 47,200.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply order.

The tender has two covers:

- Technical Cover.
- Financial Cover.

#### A. Technical Cover :

The first cover ie, the technical cover shall be uploaded with the following document.

#### 1. Technical details

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

#### Specification—Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any
2.		Brochure of the product intended to supply.	
3.		Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.	
4.		Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.	
5.		Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.	

#### Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to [sgp.printing@kerala.gov.in](mailto:sgp.printing@kerala.gov.in) and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

#### B. Financial cover :

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

#### TECHNICAL SPECIFICATIONS

1. No. of Printing heads—4
2. Max. Paper Size—660×660mm
3. Min. Paper Size—127×178mm
4. Paper Thickness—50-350 gsm

	(1)	(2)	(3)
5. Speed—1500-6000 sheets per hour for 480mm paper			
6. Feeder Pile Height—400mm			
7. Compressor Type—Noiseless			
<b>Essential Features</b>			
1. Single sheet suction foot feeder.			
2. Ultrasonic Double Sheet Detector .			
3. Side Registration on an extra long conveyor table with wall guidance and provision to align the side of the paper.			
4. Vacuum table on conveyor for holding paper down.			
5. Print heads with provision for fine adjustment.			
6. Special computer with flat screen for printing at high speed.			
7. Creasing, perforating and half cut attachments with 5 numbers tools for each.			
8. Delivery: standard collection tray with side stopper and back stopper.			
9. Touch screen control panel.			
10. Delivery stacker with receding pile and sensor for maintaining exact pile height and to jog the paper.			
<b>General Conditions</b>			
Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder:			
<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>	
(1)	(2)	(3)	
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dtd. 21-6-2013		
	1 (a) If yes, Whether document in proof of the same is attached herewith		
2	All the technical specification should be mentioned clearly by the bidder		
	2 (a) If yes, Whether document in proof of the same is attached herewith		
3	Machine offered should be standard, branded and proven product and available in the market		
	3 (a) If yes, Whether document in proof of the same is attached herewith		
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender		
	4 (a) If manufacturing firm (OEM), proof of the same should be attached. If authorised dealer, certificate from the manufacturer (OEM) should be attached		
	5 Manufacturing firms should have preferably ISO 9001 quality certificate		
	5 (a) If yes, Whether document in proof of the same is attached herewith		
	6 Service Centres in Kerala for prompt after sales service is preferred.		
	6 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.		
	7 Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly		
	8 Warranty period of the machine/equipment should be minimum 1 year		
	8 (a) Specify the warranty period offered by the bidder if more than 1 year		
	9 Bidders should produce documentary evidence in proof for the following:		
	9 (a) Govt. Supplies made by them for the type of machine/equipment tendered		
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.		
	10 Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.		
	11 Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.		
	12 Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.		
	13 Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.		

(1)	(2)	(3)
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press	
15	Spare parts should be available for a minimum period; specify details	
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ` 200).	
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the Purchasing Officer.  17 (a) Whether delivery period is specifically and clearly mentioned in the tender.	
18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
19	During the erection/commissioning or while performing in the guarentee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
20	Rate quoted should be valid for a period of minimum 6 months.	
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.	

(1)	(2)	(3)
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender	
23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of the tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	

*Note:*—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.

Office of the Director of Printing,  
Government Central Press,  
Thiruvananthapuram.

(Sd.)  
*Director of Printing.*

ദർഘാസ് പരസ്യം

നമ്പർ 29/2018-19.

2018 ജൂൺ 29.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ടോണർ, മഷി എന്നിവ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ 17-7-2018 ഉച്ചയ്ക്ക് 1 മണി വരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസു കാരുടേയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 29/2018-19, ടോണർ, മഷി എന്നിവയുടെ വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 1,000 + ജി. എസ്. ടി. 18% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 500 + ജി. എസ്. ടി. 18% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രിന്റിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാൻഡ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരളസർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 4,96,166.

ദർഘാസുകളുടെ വില :

ഒറിജിനൽ— ` 1,000 + ജി. എസ്. ടി. 18%.

പകർപ്പ്— ` 500 + ജി. എസ്. ടി. 18%.

സാധനസാമഗ്രികൾ

**ടോണർ & ഇങ്ക്**

- |  |   |   |
|--|---|---|
| 1. ജിഡി കോം കളർ 9630 ബ്ലാക്ക് ഇങ്ക്      | — | 5 |
| 2. ജിഡി കോം കളർ 9630 യെല്ലോ ഇങ്ക്        | — | 2 |
| 3. ജിഡി കോം കളർ 9630 സിയാൻ ഇങ്ക്         | — | 2 |
| 4. ജിഡി കോം കളർ 9630 മജന്താ ഇങ്ക്        | — | 2 |
| 5. ജിഡി കോം കളർ 9630 ഗ്രേ ഇങ്ക്          | — | 2 |
| 6. ടി എൻ 513 ബ്ലാക്ക് (കോണിക്ക മിനോൾട്ട) | — | 3 |
| 7. ടി എൻ 321 ബ്ലാക്ക് (കോണിക്ക മിനോൾട്ട) | — | 4 |
| 8. ടി എൻ 321 സിയാൻ (കോണിക്ക മിനോൾട്ട)    | — | 4 |
| 9. ടി എൻ 321 മജന്താ (കോണിക്ക മിനോൾട്ട)   | — | 4 |
| 10. ടി എൻ 321 യെല്ലോ (കോണിക്ക മിനോൾട്ട)  | — | 4 |
| 11. റിസോ എഫ് ടൈപ്പ് എച്ച്.ഡി. മാസ്റ്റർ   | — | 5 |

No. 29/2018-19.

29th June 2018.

Sealed tenders superscribed as Tender No. 29/2018-19 for the supply of Toner & Ink is invited by the undersigned. The tenders along with samples should reach office of the Director of Printing, Govt. Central Press, Thiruvananthapuram-1 on or before 17-7-2018 at 1 p. m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers or their authorised representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 1,000+GST @ 18% for original form and ` 500+GST @ 18% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards

the cost of forms nor will the forms be sent by VPP. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 17-7-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC— ` 4,96,166.

Cost of Tender form:

Original— ` 1,000+ GST @ 18%.

Duplicate—500+ GST @ 18%.

Date upto which the rates are to be remained same— 31-3-2019.

NAME OF ITEMS

- |                                    |   |        |
|------------------------------------|---|--------|
| 1. GD Com colour 9630 Black Ink    | — | 5 Nos. |
| 2. GD Com colour 9630 Yellow Ink   | — | 2 Nos. |
| 3. GD Com colour 9630 Cyan Ink     | — | 2 Nos. |
| 4. GD Com colour 9630 Magenta Ink  | — | 2 Nos. |
| 5. GD Com colour 9630 Grey Ink     | — | 2 Nos. |
| 6. TN 513 Black (Konica Minolta)   | — | 3 Nos. |
| 7. TN 321 Black (Konica Minolta)   | — | 4 Nos. |
| 8. TN 321 Cyan (Konica Minolta)    | — | 4 Nos. |
| 9. TN 321 Magenta (Konica Minolta) | — | 4 Nos. |
| 10. TN 321 Yellow (Konica Minolta) | — | 4 Nos. |
| 11. Riso F type HD Master          | — | 5 Nos. |

**General Conditions**

- The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Govt. Central Press, Thiruvananthapuram-695 001.
- Sample should supply if necessary.
- The item should be supplied within 7 days on the receipt of confirmaion.
- The payment will be made only after satisfactory receipt and survey reports.
- Bank details should be furnished in the Bill.
- The rates should be valid upto 31-3-2019.
- The purchaser has the right to cancel the supply order at any time without assigning any reason.

Office of the Director of Printing,  
Govt. Central Press,  
Thiruvananthapuram. (Sd.)  
*Superintendent of Govt. Presses.*

**Technical Education Department**

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി5/4288/2018/സി. ഇ. റ്റി. 2018 ജൂൺ 12.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ സി. സി. എഫ്., കമ്പ്യൂട്ടർ സയൻസ്, മാസ്റ്റർ ഓഫ് കമ്പ്യൂട്ടർ ആപ്ലിക്കേഷൻസ് എന്നീ ഡിപ്പാർട്ട്മെന്റുകളിൽ ആവശ്യമായ സാധനങ്ങൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—20/18/P5/NMEICT.

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018\_DTE\_208779\_1

ഇനം—Networking Accessories

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്).

അടങ്കൽ തുക—` 1,59,500.

നിരതദ്രവ്യം—` 1,595.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 472 ( ` 400 + 18% ജി. എസ്. ടി.)

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസുകൾ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—17-7-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-7-2018, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്ര പത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P5/4288/2018/CET. 12th June 2018.

Tenders are invited for the supply of Networking Accessories for CCF, CSE and Master of Computer Application Department, College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—20/18/P5/NMEICT.

ID in www.etenders.kerala.gov.in—2018\_DTE\_208779\_1

Item—Networking Accessories.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in)

Estimated Cost—` 1,59,500.

EMD—` 1,595.

Cost of tender form—` 472 ( ` 400 + 18% GST).

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—17-7-2018, 3 p. m.

Date and time of opening of tender—21-7-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

College of Engineering Trivandrum, Thiruvananthapuram.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി1-3188/2018/ആർ. ഐ. റ്റി. 2018 ജൂൺ 13.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ സിവിൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഉപയോഗത്തിനായി ലാബ് ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,35,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി. എസ്. ടി. ഉൾപ്പെടെ):

അസ്സൽ—` 560.

പകർപ്പ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-7-2018, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-7-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—19-7-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 10-7-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോറത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണിമുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം അടങ്കൽ തുകയുടെ 1 % നിരതദ്രവ്യവും ഡി.ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.



No. D1-3188/2018/RIT.

13th June 2018.

Sealed tenders are invited for the supply of equipments for Material Testing Lab for the use in Civil Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam.

Estimated Cost—` 2,35,000.

Cost of tender form (Including GST):

Original—` 560.

Duplicate—` 336.

Last date and time of sale of tender form—18-7-2018, 1 p. m.

Last date and time of receipt of tender—19-7-2018, 1 p. m.

Date and time of opening of tender—19-7-2018, 2 p.m.

Those who want tender forms by Registered post should send ` 35 extra for each tender besides the cost of tender forms by money order to the undersigned which should be received on or before 10-7-2018.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by money order on all working days between 10 a.m. to 3 p.m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and 1% of Estimated cost as EMD by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

(2)

നമ്പർ ഡി1-8030/2017/ആർ. ഐ. റ്റി. 2018 ജൂൺ 13.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ സിവിൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഉപയോഗത്തിനായി ലാബ് ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്തരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,43,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി. എസ്. ടി. ഉൾപ്പെടെ):

അസ്സൽ—` 1,008.

പകർപ്പ്—` 560.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-7-2018, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-7-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—19-7-2018, 3 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 10-7-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോറത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണിമുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം അടങ്കൽ തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ഡി.ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D1-8030/2017/RIT.

13th June 2018.

Sealed tenders are invited for the supply of equipments for Material Testing Lab for the use in Civil Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam.

Estimated Cost—` 4,43,000.

Cost of tender form (Including GST):

Original—` 1,008.

Duplicate—` 560.

Last date and time of sale of tender form—18-7-2018, 1 p. m.

Last date and time of receipt of tender—19-7-2018, 1 p. m.

Date and time of opening of tender—19-7-2018, 3 p.m.

Those who want tender forms by Registered post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 10-7-2018.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a.m. to 3 p.m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and 1% of estimated cost as EMD by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

(3)

നമ്പർ ഡി1-3240/2018/ആർ. ഐ. റ്റി. 2018 ജൂൺ 12.

കോട്ടയം രാജീവ് ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രിക്കൽ ആന്റ് ഇലക്ട്രോണിക്സ് എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഉപയോഗത്തിനായി ഫണ്ട്ഷൻ ജനറേറ്റർ സി. ആർ. ഒ., ട്രെയിനർ കിറ്റ് എന്നിവ നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 2,10,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി. എസ്. ടി. ഉൾപ്പെടെ):

അസ്സൽ— ` 448.

പകർപ്പ്— ` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—16-7-2018, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-7-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—17-7-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 10-7-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോറത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ് ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മത പത്രത്തോടൊപ്പം അടങ്കൽ തുകയുടെ 1 % നിരതദ്രവ്യം ഡി. ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D1-3240/2018/RIT.

12th June 2018.

Sealed tenders are invited for the supply of Function Generator, CRO & Trainer Kit for the use in Electrical and Electronics Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam.

Estimated Cost— ` 2,10,000.

Cost of tender form (Including GST):

Original— ` 448.

Duplicate— ` 224.

Last date and time of sale of tender form— 16-7-2018, 1 p. m.

Last date and time of receipt of tender— 17-7-2018, 1 p. m.

Date and time of opening of tender—17-7-2018, 2 p.m.

Those who want tender forms by Registered post should send ` 35 extra for each tender besides the cost of tender forms by money order to the undersigned which should be received on or before 10-7-2018.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by money order on all working days between 10 a.m. to 3 p.m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and 1% of estimated cost as EMD by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

(4)

നമ്പർ ഡി3-2437/2018/ആർ. ഐ. റ്റി.

2018 ജൂൺ 8.

കോട്ടയം രാജീവ് ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ സിവിൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലെ റ്റി. ആർ. സി. പ്രൊജക്റ്റിനുവേണ്ടി Exhaust Gas Analyzar നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 3,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 672.

പകർപ്പ്— ` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—17-7-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-7-2018, 2 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—19-7-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 7-7-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോറത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2437/2018/RIT. 8th June 2018.

Sealed tenders are invited for the supply of Exhaust Gas Analyzer for the use of TRC project in the CE Department of Rajiv Gandhi Institute of Technology, Kottayam.

Estimated Cost— 3,00,000.

Cost of tender form (Including GST):

Original— 672.

Duplicate— 336.

Last date and time of sale of tender form— 17-7-2018, 2 p. m.

Last date and time of receipt of tender— 18-7-2018, 2 p. m.

Date and time of opening of tender—19-7-2018, 2 p.m.

Those who want tender forms by Registered post should send 35 extra for each tender besides the cost of tender forms by money order to the undersigned which should be received on or before 7-7-2018.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by money order on all working days between 10 a.m. to 3 p.m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of 200 and EMD 1% of total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

(5)

നമ്പർ ഡി3-2781/2018/ആർ. ഐ. റ്റി. 2018 മേയ് 30.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ കമ്പ്യൂട്ടർ സയൻസ് & എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് കമ്പ്യൂട്ടർ സ്റ്റേഷനറി നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 2,39,650.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— 560.

പകർപ്പ്— 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—16-7-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-7-2018, 2 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—18-7-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 6-7-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോറത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.



No. D3-2781/2018/RIT.

30th May 2018.

Sealed tenders are invited for the supply of Computer Stationery items for the use of CSE Department of Rajiv Gandhi Institute of Technology, Kottayam.

Estimated Cost—` 2,39,650.

Cost of tender form (Including GST):

Original—` 560.

Duplicate—` 336.

Last date and time of sale of tender form—16-7-2018, 2 p. m.

Last date and time of receipt of tender—17-7-2018, 2 p. m.

Date and time of opening of tender—18-7-2018, 2 p.m.

Those who want tender forms by Registered post should send ` 35 extra for each tender besides the cost of tender forms by money order to the undersigned which should be received on or before 6-7-2018.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by money order on all working days between 10 a.m. to 3 p.m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam.

(Sd.) Principal.

ലഘു ദർഘാസു പരസ്യം

[നമ്പർ 03/2018-19]

നമ്പർ ഡി1-3077/2018/GECSKP.

2018 ജൂൺ 16.

ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിലെ കമ്പ്യൂട്ടർ സയൻസ് ഡിപ്പാർട്ട്മെന്റിന് ലേക്ക് 8051 മൈക്രോകൺട്രോളർ, 8086 മൈക്രോപ്രോസസ്സർ, അനുബന്ധ ഉപകരണങ്ങൾ എന്നിവ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസു ക്ഷണിച്ചു കൊള്ളുന്നു.

പുരിപ്പിച്ച ദർഘാസു കൾ സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ 8051 മൈക്രോകൺട്രോളർ, 8086 മൈക്രോപ്രോസസ്സർ എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, മണ്ണമ്പറ്റ (പി.ഒ.), ശ്രീകൃഷ്ണപുരം, പാലക്കാട്-678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്.

പുരിപ്പിച്ച ദർഘാസു കൾ സമർപ്പിക്കേണ്ട അവസാന തീയതി 25-7-2018, 2 മണി. അവസാന തീയതിയും സമയവും കഴിഞ്ഞു ലഭിക്കുന്ന ദർഘാസു കൾ യാതൊരു കാരണ വശാലും പരിഗണിക്കുന്നതല്ല.

ദർഘാസു കൾ തുറക്കുന്ന സമയം 25-7-2018, 3 മണി. ദർഘാസു കൾ തുറക്കുന്ന സമയത്ത് ദർഘാസു സമർപ്പിച്ച ആൾക്കോ അവർ നിയോഗിക്കുന്ന വ്യക്തികൾക്കോ ഹാജരാകാവുന്നതാണ്. ദർഘാസു കൾ ആവശ്യമുള്ളവർക്ക് ` 1,120 അടച്ച് ഈ ഓഫീസിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസു കൾ തപാലിൽ ആവശ്യമുള്ളവർ ` 1,170 മണിയോർഡർ ആയി പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, മണ്ണമ്പറ്റ (പി.ഒ.), ശ്രീകൃഷ്ണപുരം, പാലക്കാട്-678 633 എന്ന മേൽ വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസു പ്രമാണത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. ദർഘാസു പ്രമാണം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ദർഘാസു ഫോറത്തിന്റെ വിലപന 25-7-2018, 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസു ഫോറത്തിന്റെ വില ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡർ എന്നിവയായും വി.പി.പി. ആയും സ്വീകരിക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസു ആവശ്യമുള്ളവർ ` 560 കൂടി ഈ ഓഫീസിൽ അയയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയിട്ടുള്ള പ്രാഥമിക സമ്മതപത്രവും, ബാങ്ക് ഡ്രാഫ്റ്റ് ആയി ` 4,940 നിരതദ്രവ്യം സമർപ്പിക്കേണ്ടതാണ്.

[No. 03/2018-19]

No. D1/3077/18/GECSKP.

16th June 2018.

Sealed tenders are invited for the supply of "8051 Microcontrollers and 8086 Microprocessor with associated components" to Government Engineering College, Sreekrishnapuram. The envelopes containing the tender should bear the superscription "Tender for 8051 Microcontrollers and 8086 Microprocessors" and should be addressed to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P.O., Palakkad, Kerala - 678 633. Last date for receipt of tenders will be 25-7-2018, 2 p.m. Late tenders will not be accepted.

The tenders will be opened at 25-7-2018, 3 p.m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala-678 633 (Ph.0466 2260350/565) obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 1,120 (Postal charge ` 50) which is the price fixed for a form/set of form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 25-7-2018. Cheques, Postage Stamps, etc., will not be accepted towards the cost of tender forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 560 per copy.

EMD for an amount of ` 4,940 should be submitted along with the tender by way of D.D. drawn from a Nationalized Bank in favour of Principal, Govt. Engg. College, Sreekrishnapuram. Preliminary Agreement prepared in Kerala Stamp Paper ` 200 should be submitted along with the tender form.

Government Engineering College,  
Sreekrishnapuram,  
Mannampatta.

(Sd.)  
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ D4/976/18/GCEK.

2018 ജൂൺ 16.

കണ്ണൂർ ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ മെൻസ് ഹോസ്റ്റലിൽ ഇലക്ട്രിക്കൽ അറ്റകുറ്റപ്പണികൾ ചെയ്യുന്നതിന് ആവശ്യമായ സാധനസാമഗ്രികൾ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—D4/976/18/GCEK.

ദർഘാസുകളുടെ വില :

അസ്സൽ— ` 472

ഡ്യൂപ്ലിക്കേറ്റ്— ` 236.

തപാൽ വഴി— ` 472 + ` 27

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—30-7-2018, 12 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-7-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-7-2018, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി, ഒപ്പ്, മേൽവിലാസം എന്നിവ രേഖപ്പെടുത്തി, മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും (ചുരുങ്ങിയത് ` 1,500) ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വിലനിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D4/976/18/GCEK.

16th June 2018.

Sealed tenders are invited for the supply of Materials for Electrical Maintenance at Men's Hostel of Govt. College of Engineering, Kannur.

Tender No: —D4/976/18/GCEK.

Cost of tender form:

Original— ` 472 (Price+18% GST)

Duplicate— ` 236

By Post— ` 472+27

Last date and time of sale of tender—30-7-2018, 12 Noon

Last date and time receipt of tender—30-7-2018, 3 p.m.

Date and time of opening of tender—31-7-2018, 11 a.m.

Indenting tenders may on application to the undersigned to obtain the requisite tender form on which tenders to be submitted. Application for the tender forms should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this Office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp paper value of ` 200 and Earnest Money Deposit 1% (minimum ` 1,500) of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

DETAILS OF ELECTRICAL MATERIALS

Sl. No.	Item Description	Quantity	Unit
(1)	(2)	(3)	(4)
1	1.5 Sq mm PVC insulated copper wire	3	Coil
2	Flurascent tube 36W 240V with ISI mark	60	Nos.
3	Ceiling Fan 60W sweepage 1200 with ISI Mark	35	Nos.
4	Fan regulator for 60W	10	Nos.
5	Single pole switch 240V 6A flush type	15	Nos.
6	2 in plug socket 240V 6A	10	Nos.
7	22W 240V CFL	25	Nos.
8	5W 240V CFL	32	Nos.
9	MCB 10A 240V	2	Nos.
10	240V 80W LED Flood Light with fixture, IP65 4000L die-casting aluminium 6500K	8	Nos.
11	240V 50W LED Flood Light with fixture, IP65 4000L die-casting aluminium 6500K	4	Nos.
12	Insulation tape	7	Nos.

Govt. College of Engineering,  
Kannur.

DR. SREEKUMAR, C.,  
Principal.



**Water Transport Department**

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി5-8191/2018.

2018 ജൂൺ 8.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് ക്വട്ടേഷൻ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—29/സി5/2018-19.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ജനറൽ ഐറ്റങ്ങൾ അടങ്കൽ തുക— 3,84,000.

നിരതദ്രവ്യം— 3,840.

ദർഘാസ് ഫോറത്തിന്റെ വില— 896 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം നൽകുന്ന അവസാന തീയതിയും സമയവും—17-7-2018, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—17-7-2018, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-7-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്,  
ആലപ്പുഴ.

(ഒപ്പ്)  
ഡയറക്ടർ.